

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

ORIGINAL APPLICATION NO. 350 OF 2025

IN THE MATTER OF:

DR. SANDEEP PAHAL

... APPLICANT

VERSUS

STATE OF U.P. & ORS.

... RESPONDENTS

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N.D.O.H.: 09.09.2025

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NEW DELHI
DATED: 05 .09.2025



(PRADEEP MISRA & DALEEP DHYANI)
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New Delhi-110001
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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 350 OF 2025

IN THE MATTER OF:

DR. SANDEEP PAHAL

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

... RESPONDENT(S)

REPLY AFFIDAVIT ON BEHALF OF THE UTTAR PRADESH
POLLUTION CONTROL BOARD IN COMPLIANCE TO THE
ORDER DATED 21.07.2025 PASSED BY THE HON'BLE
NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW
DELHI

I, Geetesh Chandra, aged about 47Year, S/o Shri Radhe Shyam Chandra, presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter "UPPCB"), Muzaffarnagar, do hereby solemnly affirm and state on oath as under:

1. That the deponent is working on the above mentioned post and is the authorized officer in the captioned matter and well conversant with the facts and circumstances of the case and as such is well conversant and competent to swear this affidavit.
2. That by mean of this present application the applicant has raised the grievance against Respondent No. 4 - M/s. Triveni Engineer and Industries Limited, a sugar unit in

PRERNA TYAGI
NOTARY
MUZAFFARNAGAR

4 SEP 2025

[Handwritten Signature]

Muzaffarnagar, Uttar Pradesh is operating by violating the environmental norms. The Applicant further alleges that the ETP's, oil and grease trap are not operational and the collection tank is overflowing and untreated effluent from the industry is discharged in the local drain.

3. That the Applicant has filed the above noted Original Application wherein following prayer is made:
 - a. Pass an order, directing the competent authorities or concerned Respondents to take action as per law to curb the water pollution. And
 - b. Pass an order imposing penalty upon the Respondent No. 4 for violation of law and spreading water pollution. Or
 - c. Pass any other order or further orders, which this Hon'ble Tribunal may deem fit and proper in the interest to save the environment.
4. That the said Original Application came up for hearing on 21.07.2025 when this Hon'ble Tribunal issued notice and direct the Respondents to file response/reply to the Original Application.
5. That a complaint of spreading water pollution have been received against Respondent No. 4, M/s Triveni Engineering & Industries Ltd., Sugar Unit Khatauli, Muzaffarnagar on dated 15.05.2025. In pursuance to the above an inspection of Respondent No. 4 have been undertaken by the officials of UPPCB, Muzaffarnagar on 15.05.2025. During the course of inspection, it was found that sugarcane crushing work in the industry was closed



PRERNA TYAGI
NOTARY
MUZAFFARNAGAR

4 SEP 2025

from 09.05.2025. Boiler of 65 TPH capacity was found functional and 40 TPH capacity boiler was found closed but pan washing etc. work was being done in the industry.

6. That further during the inspection, oil & grease trap installed in the ETP was found not operational and the collection tank was found overflowing and a part of the untreated effluent from the industry was being bypassed and discharged uncontrolled into Bhud Islamabad drain. Effluent sample have been collected from the final disposal point of ETP. Water sample also collected of the drain and submitted in the laboratory of the regional office for further physio chemical analysis.

A true copy of the inspection report dated 15.05.2025 is being annexed herewith and marked as ANNEXURE-1.

A true copy of the analysis report is being annexed herewith and marked as ANNEXURE-2.

7. That furthermore that on request of the unit in question, made on Lims Portal on 16.05.2025, an inspection has been carried out by the officials of the UPPCB on 22.05.2025. During the inspection a water sample has again been collected and submitted in the laboratory of the regional office. It is evident from the perusal of the analysis report the parameters of the effluent is within a prescribed norm.

A true copy of the inspection report dated 22.05.2025 is being annexed herewith and marked as ANNEXURE-3.

A true copy of the analysis report is being annexed herewith and marked as ANNEXURE-4.



PRERNA TYAGI
NOTARY
MUZAFFARNAGAR

• 4 SEP 2025

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8. That in pursuance to the above and an observation made in inspection report the UPPCB has issued a show cause notice against the unit under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974, as amended, as well as imposing environmental compensation @ Rs. 30,000/- per day for the period from 15.05.2025 to 21.05.2025 vide its letter dated 06.06.2025, which is in effect at present.

A true copy of the show cause notice dated 06.06.2025 is being annexed herewith and marked as ANNEXURE-5.

9. That with reference to the abovementioned show cause notice dated 06.06.2025 a reply has been filed by the Project Proponent on 07.07.2025 before the UPPCB.

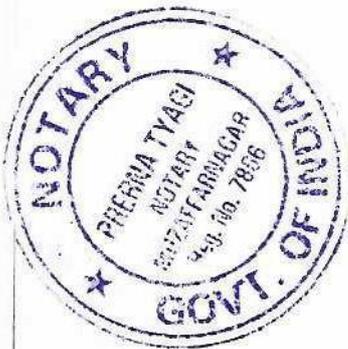
A true copy of reply dated 07.07.2025 is being annexed herewith and marked as ANNEXURE-6.

10. That in continuation to the above reply an inspection of unit in question has again been carried on 29.07.2025. During the course of inspection, the unit was found non-operational due to off-season and no hydraulic load was found in Effluent Treatment Plant (ETP) and effluent generated from the ETP was also not found to be disposed of.

A true copy of the inspection report dated 29.07.2025 is being annexed herewith and marked as ANNEXURE-7.

PARAWISE REPLY:

11. That the contents of Paras 1-2 of the original application need no reply.



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NOTARY
MUZAFFARNAGAR

4 SEP 2025

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12. That in reply to the contents of Para 3-4 of the original application the abovementioned contents are retreated to be true.
13. That in reply to the contents of Para 5-7 of the original application it is submitted that necessary submission will be urged at the time of hearing.
14. That in reply to the contents of Para 8-10 of the original application the contents of Para 9 are retreated to be true.
15. That in reply to the contents of Para 11-12 of the original application the contents of Para 10 are retreated to be true.
16. That the grounds of challenge are argumentative in nature and the same will be replied at the course of hearing.
17. That the prayer clause is denied.
18. That I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has concealed therefrom

The above facts are being submitted before this Hon'ble Tribunal for kind perusal and consideration.

PRERNA TYAGI
NOTARY
MUZAFFARNAGAR

- 4 SEP 2025

DEPONENT

VERIFICATION

Verified at Muzaffarnagar on this 04th day of September, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

[Signature]
DEPONENT

[Stamp]
NOTARY

Greetesh chandra.
The deponent
is/are identified by
I have satisfied myself by examining the
deponent who understands the contents
of the affidavit which has been read out and
explained by me to the deponent. Fee
charged Rs.
NOTARY, DISTT. MUZAFFARNAGAR

Identified by
[Signature]



PRERNA TYAGI
NOTARY
MUZAFFARNAGAR

4 SEP 2025

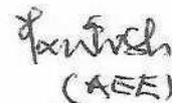
उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 शुगर यूनिट ग्राम शेखपुरा, तहसील-खतौली, मुजफ्फरनगर की निरीक्षण आख्या।

उपरोक्त विषयक जनशिकायत सन्दर्भित उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 शुगर यूनिट ग्राम शेखपुरा, तहसील-खतौली, मुजफ्फरनगर के विरुद्ध जल प्रदूषण फैलाये जाने एवं उद्योग से जनित औद्योगिक उत्प्रवाह को बाईपास करते हुए स्थानीय नाले के माध्यम से निस्तारित करने सम्बन्धी शिकायत के क्रम में उद्योग का औचक निरीक्षण एवं क्षेत्र सर्वेक्षण दिनांक 15.05.2025 को अधोहस्ताक्षरकर्ताओं द्वारा किया गया। निरीक्षण के समय उद्योग प्रतिनिधि के रूप में श्री नीरज ईटीपी इंचार्ज उपस्थित रहे। निरीक्षण के समय निम्न तथ्य पाये गये :-

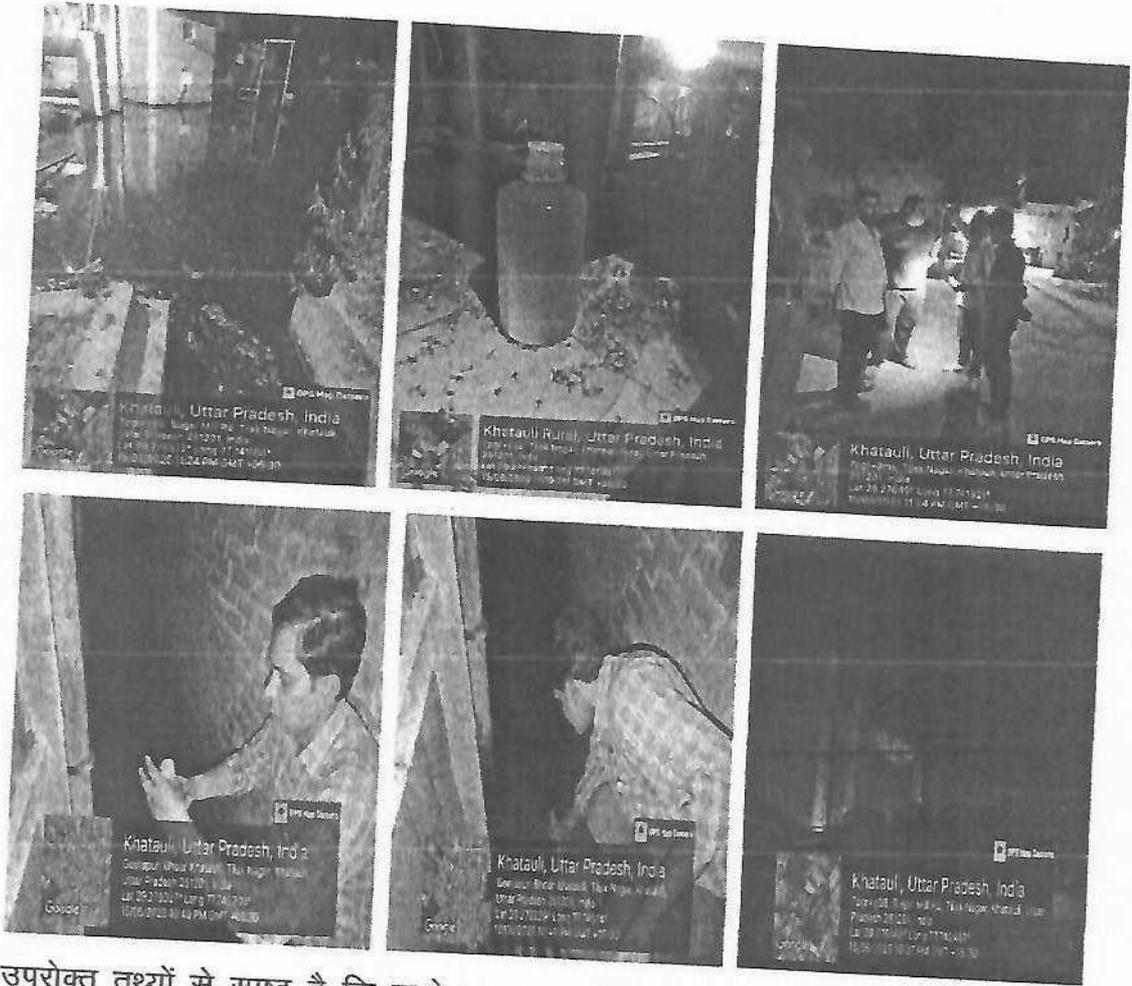
- 1- कार्यालय अभिलेखानुसार उद्योग उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 शुगर यूनिट ग्राम शेखपुरा, तहसील-खतौली, मुजफ्फरनगर वर्ष 1933 से स्थापित एवं संचालित है।
- 2- निरीक्षण के समय उद्योग में स्थापित ब्वायलर वाष्पजनन हेतु 65 टीपीएच क्षमता का ब्वायलर संचालित पाया गया तथा 40 टीपीएच क्षमता का ब्वायलर संचालित नहीं पाया गया। उद्योग प्रतिनिधि द्वारा अवगत कराया गया कि उद्योग में शुगरकेन क्रशिंग कार्य दिनांक 09.05.2025 को बन्द कर दिया गया था तथा उद्योग में पैन वाशिंग प्रक्रिया आदि का कार्य किया जा रहा है।
- 3- उद्योग में कच्चे माल के रूप में गन्ने का प्रयोग कर डेफको मेल्ट प्रोसेसिंग द्वारा चीनी का उत्पादन किया जाता है। उद्योग की क्रशिंग क्षमता 16000 टीसीडी है, जिस हेतु राज्य बोर्ड से सशर्त जल एवं वायु सहमति दिनांक 31.12.2027 तक निर्गत है।
- 4- उद्योग में भाप की आपूर्ति हेतु 65 टीपीएच क्षमता का 01 ब्वायलर तथा 40 टीपीएच के 01 ब्वायलर स्थापित है। उक्त दोनों ब्वायलर्स पर वायु प्रदूषण नियंत्रण व्यवस्था के रूप में पृथक-पृथक वैट स्क्रबर तथा भूतल से 40 मीटर ऊंची संयुक्त चिमनी स्थापित है तथा जनित उत्सर्जन के सतत अनुश्रवण हेतु Online Continuous Emission Monitoring System स्थापित है। निरीक्षण के समय 65 टीपीएच क्षमता ब्वायलर संचालित पाया गया।
- 5- उद्योग में घरेलू प्रक्रिया से जनित उत्प्रवाह 600 किली0/दिन के शुद्धिकरण हेतु सीवेज ट्रीटमेन्ट प्लांट स्थापित है। औद्योगिक प्रक्रिया से जनित उत्प्रवाह 1935 किली0/दिन के शुद्धिकरण हेतु उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है, जिसकी प्रमुख इकाईयां ऑयल एण्ड ग्रीस ट्रैप, इक्वालाईजेशन टैंक, प्राइमरी क्लेरिफायर, एरेशन टैंक-1, एरेशन टैंक-2, सैकेण्ड्री क्लेरिफायर, प्रेसर सैण्ड फिल्टर, एक्टिवेटेड कार्बन फिल्टर, स्लज ड्राइंग बैड्स आदि हैं। निरीक्षण के समय ई0टी0पी0 में स्थापित ऑयल एण्ड ग्रीस ट्रैप संचालित नहीं पाया गया तथा कलैक्शन टैंक में ओवरफ्लो पाया गया तथा उद्योग से अशुद्धिकृत उत्प्रवाह के आंशिक भाग को बाईपास के माध्यम से भूड इस्लामाबाद की लोकल ड्रेन में अनियंत्रित रूप से निस्तारित होता पाया गया।
- 6- निरीक्षण के समय उद्योग में स्थापित उत्प्रवाह शुद्धिकरण संयंत्र के अन्तिम निस्तारण बिन्दु से जल नमूना एवं ड्रेन के माध्यम से निस्तारित हो रहे अनियंत्रित उत्प्रवाह का जल नमूना एकत्रित कर विश्लेषण हेतु क्षेत्रीय कार्यालय की प्रयोगशाला में जमा कराया गया तथा विश्लेषण आख्या अपेक्षित है। निरीक्षण के समय लिये गये फोटोग्राफ निम्नवत् है-

क्रमशः2....




(AEE)

-2-



उपरोक्त तथ्यों से स्पष्ट है कि उद्योग द्वारा अशुद्धिकृत उत्प्रवाह को शुद्धिकृत किये बिना उद्योग परिसर के बाहर ड्रेन के माध्यम से निस्तारित किया जा रहा है, जो जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 यथासंशोधित में निहित प्राविधानों का स्पष्ट उल्लंघन है। उद्योग लाल श्रेणी एवं वृहद श्रेणी के अन्तर्गत आच्छादित होता है।

अतः उपरोक्त तथ्यों के दृष्टिगत उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 शुगर यूनिट ग्राम शेखपुरा, तहसील-खतौली, मुजफ्फरनगर के विरुद्ध निरीक्षण दिनांक 16.05.2025 से सुधारात्मक कार्यवाही किये जाने की अवधि तक नियमानुसार पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने तथा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 यथासंशोधित की धारा 33ए के अन्तर्गत कारण बताओ नोटिस जारी किये जाने की संस्तुति बोर्ड मुख्यालय प्रेषित किया जाना उचित होगा।

निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रस्तुत है।

क्षेत्रीय अधिकारी

[Handwritten Signature]

[Handwritten Signature]
(राजा गुप्ता)
अवर अभियन्ता

[Handwritten Signature]
(कुँवर संतोष कुमार)
सहा0पर्या0अभि0



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
Kamal Cinema Building, Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 32041584/MuzaffarNagar/2025

Date: 23/05/2025

- 1- **Name of Industry:** TRIVENI ENGINEERING AND INDUSTRIES LIMITED SUGAR UNIT KHATAULI, M/s Triveni Engineering Industries Ltd Village Sheikhpura Sugar Unit Khatauli, MUZAFFARNAGAR, 251201
- 2- **Address of Industry:** M/s Triveni Engineering Industries Ltd Village Sheikhpura Sugar Unit Khatauli, MUZAFFARNAGAR, 251201
- 3- **District:** Muzaffarnagar
- 4- **Description about sampling point:** Final Outlet Discharge of E.T.P.
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** (1) Raja Gupta; Junior Engineer (2) Ravish Pratap Singh; J.R.F
- 7- **Colour and Odour:** 70 Hazen Foul Smell
- 8- **Quantity and Packing:** 2.0 Ltrs PVC
- 9- **Date of Sample Collection:** 15/05/2025
- 10- **Analysis Indented by:** RO MuzaffarNagar
- 11- **Date of sample receipt in Lab:** 16/05/2025
- 12- **Period of Analysis:** 16.05.2025-21.05.2025
- 13- **ULR Number:** --
- 14- **Sampling Plan/Ref. No.:** --
- 15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	5.20	5.5-8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	216	100 (For Disposal on Land)/30 (For Disposal on Surface Waters)	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1680	2100	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1896	Not Specified	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	142	100 (For Disposal on Land)/30 (For Disposal on Surface Waters)	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	1072	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: NA

GEETESH Digitally signed
by GEETESH
CHANDR CHANDRA
A Date: 2025.05.27
19:17:22 +05'30'

UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date: 23.05.2025	Page No.: Page 1 of 3
Amendment No.: 0	Amendment Date.: 23.05.2025	Approved by: TM	Issued by: QM

Analysed by-
[Diwakar Dev Gahlot(JRF)]

Authorized by

Gitesh Chandra (RO)

Digitally signed
by GEETESH
CHANDRA
Date: 2025.05.27
19:17:37 +05'30'
Regional Officer

UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:23.05.2025	Page No.:Page 2 of 3
Amendment No.:0	Amendment Date.:23.05.2025	Approved by: TM	Issued by: QM



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 32041544/MuzaffarNagar/2025

Date: 23/05/2025

- 1- **Name of Industry:** TRIVENI ENGINEERING AND INDUSTRIES LIMITED SUGAR UNIT KHATAULI, M/s Triveni Engineering Industries Ltd Village Sheikhpura Sugar Unit Khatauli, MUZAFFARNAGAR, 251201
- 2- **Address of Industry:** M/s Triveni Engineering Industries Ltd Village Sheikhpura Sugar Unit Khatauli, MUZAFFARNAGAR, 251201
- 3- **District:** Muzaffarnagar
- 4- **Description about sampling point:** Drain of Factory outside the Premises
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** (1) Raja Gupta, Junior Engineer (2) Ravish Pratap Singh, J.R.F
- 7- **Colour and Odour:** Colour- Brownish Foul Smell
- 8- **Quantity and Packing:** 2.0 Ltrs PVC
- 9- **Date of Sample Collection:** 15/05/2025
- 10- **Analysis Indented by:** RO MuzaffarNagar
- 11- **Date of sample receipt in Lab:** 16/05/2025
- 12- **Period of Analysis:** 16.05.2025-21.05.2025
- 13- **ULR Number:** --
- 14- **Sampling Plan/Ref. No.:** --
- 15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	5.68	-	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	164	-	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1290	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1454	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	236	-	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	1648	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date: 23.05.2025	Page No.: Page 1 of 3
Amendment No.: 00	Amendment Date.: 23.05.2025	Approved by: TM	Issued by: QM

Analysed by-
[Diwakar Dev Gahlot(JRF)]

Authorized by

Gitesh Chandra (RO)

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:23.05.2025	Page No.:Page 2 of 3
Amendment No.:00	Amendment Date.:23.05.2025	Approved by: TM	Issued by: QM

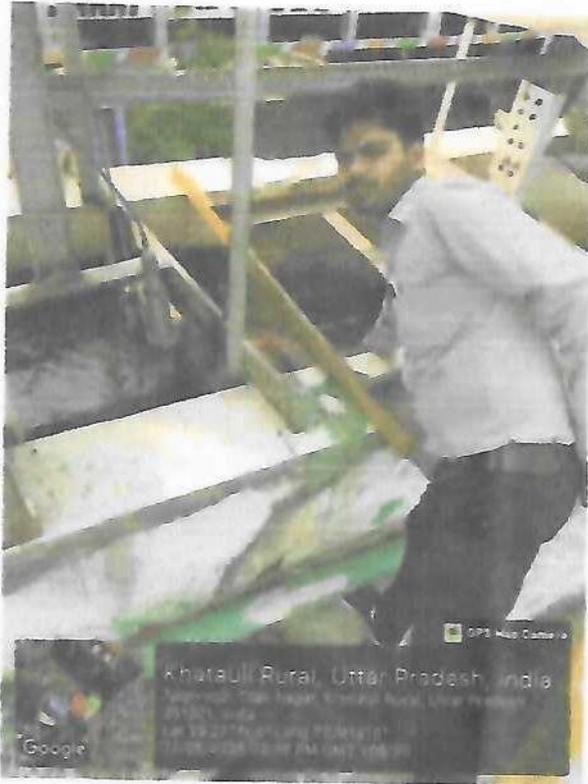
उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 (शुगर यूनिट) ग्राम शेखपुरा, तहसील-खतौली, मुजफ्फरनगर की निरीक्षण आख्या।

उपरोक्त विषयक उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 (शुगर यूनिट) ग्राम शेखपुरा, तहसील-खतौली, मुजफ्फरनगर द्वारा स्वयं के अनुरोध पर जल नमूना एकत्रण किये जाने हेतु लिम्स पोर्टल पर दिनांक 16.05.2025 को किये गये आवेदन के क्रम में उद्योग का निरीक्षण अधोहस्ताक्षरकर्ताओं द्वारा दिनांक 22.05.2025 को किया गया। निरीक्षण के समय उद्योग प्रतिनिधि के रूप में श्री नीरज, ई.टी.पी. इंचार्ज उपस्थित रहे। उद्योग की विस्तृत आख्या निम्नवत् है :-

- 1- उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 (शुगर यूनिट) ग्राम शेखपुरा, तहसील-खतौली, मुजफ्फरनगर वर्ष 1933 से स्थापित एवं संचालित है।
- 2- उद्योग में कच्चे माल के रूप में गन्ने का प्रयोग कर डेफको मेल्ट प्रोसेसिंग प्रक्रिया द्वारा चीनी का उत्पादन किया जाता है। उद्योग की क्रशिंग क्षमता 16000 टीसीडी है, जिस हेतु राज्य बोर्ड से सशर्त जल एवं वायु सहमति दिनांक 31.12.2027 तक निर्गत है।
- 3- निरीक्षण के समय उद्योग उत्पादनरत् नहीं पाया गया। निरीक्षण के समय उद्योग में पैन वॉशिंग आदि का कार्य किया जाता पाया गया।
- 4- उद्योग में भाप की आपूर्ति हेतु स्थापित 65 टीपीएच क्षमता का 01 ब्वायलर तथा 40 टीपीएच क्षमता का 01 ब्वायलर स्थापित है। उक्त दोनों ब्वायलर्स पर वायु प्रदूषण नियंत्रण व्यवस्था के रूप में पृथक-पृथक वैट स्क्रबर तथा भूतल से 40 मीटर ऊंची संयुक्त चिमनी स्थापित है तथा जनित उत्सर्जन के सतत् अनुश्रवण हेतु Online Continuous Emission Monitoring System स्थापित है। निरीक्षण के दौरान उद्योग उत्पादनरत् न होने के कारण दोनों ब्वायलर्स संचालित नहीं पाये गये।
- 5- उद्योग में घरेलू प्रक्रिया से जनित उत्प्रवाह के शुद्धिकरण हेतु सीवेज ट्रीटमेन्ट प्लांट स्थापित है। औद्योगिक प्रक्रिया से जनित उत्प्रवाह के शुद्धिकरण हेतु उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है, जिसकी प्रमुख इकाईयां ऑयल एण्ड ग्रीस ट्रैप, इक्वालाइजेशन टैंक, प्राइमरी क्लोरिफायर, एरेशन टैंक-1, एरेशन टैंक-2, सैकेण्डी क्लोरिफायर, प्रेशर सैण्ड फिल्टर, एक्टिवेटेड कार्बन फिल्टर, स्लज ड्राइंग बैड्स आदि हैं। ई0टी0पी0 से जनित शुद्धिकृत उत्प्रवाह के सतत् अनुश्रवण हेतु Online Continuous Effluent Monitoring System स्थापित है। OCEMS की डिस्प्ले में प्रचालक BOD=17.1 mg/l, COD=108.2 mg/l, TSS=10 mg/l, pH=7.35 प्रदर्शित होते पाये गये। फोटोग्राफ निम्नवत् है :-



- 6- निरीक्षण के समय एस0टी0पी0 एवं ई0टी0पी0 संचालित पाये गये। एस0टी0पी0 के आउटलेट एवं ई0टी0पी0 के इनलेट व आउटलेट से उत्प्रवाह के जल नमूने एकत्र कर प्रदूषित प्रचालकों के विश्लेषण हेतु क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर की प्रयोगशाला में जमा कराये गये। विश्लेषण आख्या अपेक्षित है। नमूना एकत्रण के समय लिये गये फोटोग्राफ निम्नवत् हैं :-



- 7- निरीक्षण के दौरान उद्योग से जनित शुद्धिकृत उत्प्रवाह को उद्योग में स्थापित लैगून में भण्डारित किया जाता पाया गया तथा उत्प्रवाह किसी नदी/नाला/भूमि पर निस्तारित होता हुआ नहीं पाया गया।

उपरोक्तानुसार आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

क्षेत्रीय अधिकारी

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REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 31950007/MuzaffarNagar/2025/paybasis

Date:31/07/2025

- 1- Name of Industry: TRIVENI ENGINEERING & INDUSTRIES LTD SUGAR UNIT , SHEIKHPURA SUGAR UNIT KHATAULI;MUZAFFARNAGAR
- 2- Address of Industry: SHEIKHPURA SUGAR UNIT KHATAULI;MUZAFFARNAGAR
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: (1) Kunwar Santosh Kumar; A.E.E (2) Raja Gupta; Junior Engineer
- 7- Colour and Odour: Colourless No Specific
- 8- Quantity and Packing: 2.0 Ltrs PVC
- 9- Date of Sample Collection: 22/05/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 22/05/2025
- 12- Period of Analysis: As per APIIA Standards
- 13- ULR Number: --
- 14- Sampling Plan/Ref. No.: --
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.5	5.5-8.5	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	22	30	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	658	2100	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	680	Not Specified	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	19.0	30.0	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	112	250	5.0 -100000 mg/l

Reference:- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: NA

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:31.07.2025	Page No.:Page 1 of 3
Amendment No.:0	Amendment Date.:31.07.2025	Approved by: TM	Issued by: QM

Analysed by-
[Ravish Pratap Singh(JRF), Diwakar
Dev Gahlot(JRF)]

Authorized by

Gitesh Chandra (RO)

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:31.07.2025	Page No.:Page 2 of 3
Amendment No.:0	Amendment Date.:31.07.2025	Approved by: TM	Issued by: QM



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 31950272/MuzaffarNagar/2025/paybasis

Date:31/07/2025

- 1- Name of Industry: TRIVENI ENGINEERING & INDUSTRIES LTD SUGAR UNIT , SHEIKHPURA SUGAR UNIT KHATAULI;MUZAFFARNAGAR
- 2- Address of Industry: SHEIKHPURA SUGAR UNIT KHATAULI;MUZAFFARNAGAR
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Inlet of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: (1) Kunwar Santosh Kumar; A.E.E (2) Raja Gupta; Junior Engineer
- 7- Colour and Odour: Brownish Foul
- 8- Quantity and Packing: 2.0 Ltrs PVC
- 9- Date of Sample Collection: 22/05/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 22/05/2025
- 12- Period of Analysis: As per APHA Standards
- 13- ULR Number: --
- 14- Sampling Plan/Ref. No.: --
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	6.0	-	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	282	-	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1264	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	1546	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	632	-	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	1576	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab

Remark: NA

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:31.07.2025	Page No.:Page 1 of 3
Amendment No.:0	Amendment Date.:31.07.2025	Approved by: TM	Issued by: QM

Analysed by-
[Diwakar Dev Gahlot(JRF), Ravish
Pratap Singh(JRF)]

Authorized by

Gitesh Chandra (RO)

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:31.07.2025	Page No.:Page 2 of 3
Amendment No.:0	Amendment Date.:31.07.2025	Approved by: TM	Issued by: QM



**REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD**

Kamal Cinema Building, Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 31949878/MuzaffarNagar/2025/paybasis

Date:31/07/2025

- 1- Name of Industry: TRIVENI ENGINEERING & INDUSTRIES LTD SUGAR UNIT , SHEIKHPURA SUGAR UNIT KHATAULI;MUZAFFARNAGAR
- 2- Address of Industry: SHEIKHPURA SUGAR UNIT KHATAULI;MUZAFFARNAGAR
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of S.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: (1) Kunwar Santosh Kumar; A.E.E (2) Raja Gupta; Junior Engineer
- 7- Colour and Odour: Colourless No Specific
- 8- Quantity and Packing: 2.0 Ltrs PVC
- 9- Date of Sample Collection: 22/05/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 22/05/2025
- 12- Period of Analysis: As per APHA Standards
- 13- ULR Number: --
- 14- Sampling Plan/Ref. No.: --
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.6	6.5-8.5	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	44	100	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	634	2000	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	678	Not Specified	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	22.0	30.0	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	124	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:31.07.2025	Page No.:Page 1 of 3
Amendment No.:0	Amendment Date.:31.07.2025	Approved by: TM	Issued by: QM

Analysed by-
[Diwakar Dev Gahlot(JRF), Ravish
Pratap Singh(JRF)]

Authorized by

Gitesh Chandra (RO)

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:31.07.2025	Page No.:Page 2 of 3
Amendment No.:0	Amendment Date.:31.07.2025	Approved by: TM	Issued by: QM



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



संदर्भ संख्या 20988/सी-3/आ.ल.2.27/2025,

दिनांक: 06/06/2025

सेवा में,

पंजीकृत

मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0,
शुगर यूनिट, ग्राम-शेखपुरा, तहसील-खतौली,
जनपद-मुजफ्फरनगर। 8299604262

यह कि उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0, शुगर यूनिट, ग्राम-शेखपुरा तहसील-खतौली, जनपद-मुजफ्फरनगर जोकि कच्चे माल के रूप में गन्ना, चूना इत्यादि का प्रयोग कर चीनी के उत्पादन हेतु उपरोक्त वर्णित स्थल पर कार्यरत है, जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा-47 के अन्तर्गत एक कम्पनी है।

यह कि उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0, शुगर यूनिट, ग्राम-शेखपुरा तहसील-खतौली, जनपद-मुजफ्फरनगर के विरुद्ध जल प्रदूषण फैलाये जाने एवं उद्योग से निस्तारित प्रदूषित उत्प्रावह को बाईपास के माध्यम से निस्तारित करने के संबंध में प्राप्त जनशिकायत के क्रम में उद्योग का निरीक्षण क्षेत्रीय कार्यालय, मुजफ्फरनगर के प्राधिकृत अधिकारियों द्वारा दिनांक 15.05.2025 को किया गया। निरीक्षण आख्यानानुसार उद्योग प्रतिनिधि द्वारा अवगत कराया गया कि उद्योग में शुगर केन क्रशिंग कार्य दिनांक 09.05.2025 को बन्द कर दिया गया था तथा उद्योग में पैनवाशिंग प्रक्रिया आदि का कार्य किया जा रहा है। निरीक्षण के समय ई0टी0पी0 में स्थापित आर्यल एण्ड ग्रीस ट्रैप संचालित नहीं पाया गया तथा कलैक्शन टैंक में ओवर फ्लो पाया गया तथा उद्योग से अशुद्धिकृत उत्प्रावह के आंशिक भाग को बाईपास के माध्यम से भूड इस्लामाबाद की लोकल ड्रेन में अनियंत्रित रूप से निस्तारित होता पाया गया। निरीक्षण के समय के समय उत्प्रावह शुद्धिकरण संयंत्र के अन्तिम निस्तारण बिन्दु एवं ड्रेन के माध्यम से निस्तारित हो रहे अनियंत्रित उत्प्रावह का जल नमूना एकत्रित कर विश्लेषण कराया गया प्राप्त विश्लेषण आख्यानानुसार प्रचालकों की मात्रा कमशः बी0ओ0डी0 142 मिग्रा0/ली0, सी0ओ0डी0 1072 मिग्रा0/ली0 एवं एस0एस0 216 एवं बी0ओ0डी0 236 मिग्रा0/ली0, सी0ओ0डी0 1648 मिग्रा0/ली0 एवं एस0एस0 164 मिग्रा0/ली0 पायी गयी, जोकि बोर्ड मानकों से अधिक है।

उपरोक्त तथ्यों से स्पष्ट है कि उद्योग द्वारा अशुद्धिकृत उत्प्रावह को शुद्धिकृत किये बिना उद्योग परिसर के बाहर ड्रेन के माध्यम से निस्तारित किया जा रहा है, जो जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 यथासंशोधित में निहित प्राविधानों का स्पष्ट उल्लंघन है। उद्योग को राज्य बोर्ड द्वारा सशर्त जल/वायु सहमति दिनांक 31.12.2027 निर्गत है, जिसकी शर्त संख्या 5, 21, 24 एवं 26 का उल्लंघन होता हुआ पाया गया। क्षेत्रीय अधिकारी, मुजफ्फरनगर द्वारा अपने पत्र दिनांक 16.05.2025 द्वारा उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0, शुगर यूनिट, ग्राम-शेखपुरा तहसील-खतौली, जनपद-मुजफ्फरनगर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथासंशोधित की धारा 33ए के अन्तर्गत कारण बताओ नोटिस निर्गत किये जाने की संस्तुति की गयी है।

अतएव जनहित एवं जन साधारण को स्वच्छ वातावरण प्रदान करने के लिए यह आवश्यक है कि उद्योग का संचालन रोका जाये।

अत जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33ए सपठित धारा 27(2) के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0, शुगर यूनिट, ग्राम-शेखपुरा, तहसील-खतौली, जनपद-मुजफ्फरनगर के विरुद्ध सक्षम अधिकारी के अनुमोदनोपरान्त निम्नलिखित कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0, शुगर यूनिट, ग्राम-शेखपुरा तहसील-खतौली, जनपद-मुजफ्फरनगर को बोर्ड द्वारा निर्गत सहमति आदेश जिसकी वैधता अवधि दिनांक 31.12.2027 तक है, को निलम्बित (Suspend) कर दिया जाए।
2. यह कि क्यों न उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0, शुगर यूनिट, ग्राम-शेखपुरा तहसील-खतौली, जनपद-मुजफ्फरनगर के उत्पादन/संचालन कार्य को तत्काल प्रभाव से बन्द कर दिया जाए।
3. यह कि क्यों न मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0, शुगर यूनिट, ग्राम-शेखपुरा तहसील-खतौली, जनपद-मुजफ्फरनगर को मिलने वाली बिजली, पानी तथा अन्य सुविधाओं को तत्काल प्रभाव से बन्द कर दिया जाए।

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टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226010
दूरभाष : 0522-2720828, 2720831
वेबसाइट : www.uppcb.up.gov.in

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010
Phone : 0522-2720828, 2720831
E-mail : info@uppcb.in

उपरोक्त के अतिरिक्त उद्योग यह भी स्पष्ट करें कि क्यों न मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेशों के अनुक्रम में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित की गयी मैथडोलॉजी के अनुसार सक्षम अधिकारी के अनुमोदनोपरान्त उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0, शुगर यूनिट, ग्राम-शेखपुरा तहसील-खतौली, जनपद-मुजफ्फरनगर का PI-80, N-1, R-250, S-1.5, LF-1 लेते हुए निरीक्षण दिनांक 15.05.2025 से पर्यावरणीय मानकों का उल्लंघन मानते हुए रू0 30,000/-प्रतिदिन की दर सुधारात्मक कार्यवाही किये जाने तक उल्लंघनकारी दिवसों की अवधि हेतु पर्यावरणीय क्षतिपूर्ति अधिरोपित कर उक्त की वसूली की जाए।

उपरोक्त तथ्यों के परिप्रेक्ष्य में कारण बताओ नोटिस के संबंध में पूर्ण विवरण के साथ अपना पक्ष 15 दिन के अन्दर बोर्ड को प्रेषित करें। उद्योग द्वारा कारण बताओ नोटिस का उत्तर न प्रेषित करने अथवा संतोषजनक उत्तर प्राप्त न होने पर उद्योग के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33ए सपठित धारा 27(2) के अन्तर्गत जारी कारण बताओ नोटिस की पुष्टि तथा उल्लंघनकारी दिवसों हेतु पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाएगी, जिसका सम्पूर्ण उत्तरदायित्व आपका स्वयं का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत।

Digitally signed by

Praveen Kumar

Date: 06-06-2025

17:34:42

पर्यावरण अभियन्ता, वृत्त-3

प्रतिलिपि:- निम्नलिखित को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, मुजफ्फरनगर।
2. वरिष्ठ पुलिस अधीक्षक, मुजफ्फरनगर।
3. पर्यावरण अभियन्ता, (प्रशासन), उ0प्र0 प्रदूषण नियंत्रण बोर्ड लखनऊ।
4. लेखा प्रभारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
5. अधिशासी अभियन्ता, विद्युत वितरण खण्ड, उ0प्र0 पावर कार्पोरेशन लि0, मुजफ्फरनगर।
6. अधिशासी अभियन्ता, जल संस्थान, मुजफ्फरनगर।
7. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर को इस निर्देश के साथ कि उपरोक्त आदेशों के अनुपालन के संबंध में उद्योग का अद्यतन निरीक्षण कर आख्या 15 दिन में आवश्यक रूप से प्रेषित करना सुनिश्चित करें।

पर्यावरण अभियन्ता, वृत्त-3

Ref.: TEIL/KHT/Sugar/2025

Regd

Date: 27.06.2025

The Chief Environmental Officer (C-3)
U.P. Pollution Control Board
T.C.-12 V, Vibhuti Khand,
Gomti Nagar, Lucknow – 226010

Subject: Reply to Show Cause Notice dated 06.06.2025 regarding Inspection conducted on 15.05.2025

Reference: Letter No. H-28978/C-3/Water/254/Muzaffarnagar/2025 dated 06.06.2025

Dear Sir,

This has reference to the above-mentioned Show Cause Notice dated 06.06.2025, received by us on 12.06.2025 at Triveni Engineering and Industries Ltd., Sugar Unit – Khatauli, District Muzaffarnagar, pertaining to the inspection conducted on 15.05.2025.

Before offering our clarification/explanation/response to observation made in your notice in question, we would like to state the following preliminary objections to the entire process of inspection:

1. The notice refers to some complaint alleging an unauthorized discharge from our unit. However, we were not provided with any copy of the said complaint. Without access to the complaint, we are unable to understand the nature and scope of the allegation. As per the principles of natural justice, it is essential that any document relied upon by the regulatory authority, including complaints, be shared with the concerned party. We request that a copy of the complaint may kindly be provided to us.
2. The inspection is purported to have been carried out under provisions of The Water (Prevention and Control of Pollution) Act, 1974, however no intimation was provided to us.
3. While the notice refers to some inspection report and relies upon contents of the same for issuance of the notice in question, however neither said report is shared with us nor any other report related to samples collected is shared with us. Kindly like to share same with us so that we can duly examine same & give a comprehensive response.

At this stage in absence of the above document, prima facie we respectfully submit the following factual clarifications in response to the observations recorded in the notice in reference reserving our right to make detailed submission upon receipt of above said documents.

Sugar Unit Khatauli : Vill. Sheikhpura, Khatauli-251 201-Muzaffarnagar (U.P.)

Regd. Office : A-44, Hosiery Complex, Phase-II Extension, NOIDA-201305 (U.P.) ♦ CIN No. - L15421UP1932PLC022174

Principal Place of Business : Khatauli ♦ GSTIN : 09AABCT6370L1ZW

1. Operational Status at Time of Inspection:

It is alleged in the notice that Industry representative had informed that sugarcane crushing operations was closed on 09.05.2025 & that pan washing process etc. work was going on. In this regard we have to most respectfully submit that the said observation is factually wrong as crushing operations for the 2024-25 season concluded at 05:00 AM on 11.05.2025, as informed to all concerned authorities through our letter Ref. No. TEIL/KHT/573-647 dated 15.05.2025 (**Annexure-1**). This is what the representative had informed the inspecting team.

In fact, during the inspection, the 65 TPH boiler was in operation, which surely was observed and may be also noted by the inspecting authorities. This itself is suggestive that manufacturing was ongoing. We hereby clarify again that while cane crushing had concluded, sugar processing activities continued until 20.05.2025. This is substantiated by the RG-1 register maintained under Rule 10 of the Central Excise Rules, 2002 (**Annexure-2**), and RT-8C Report dated 26.05.2025 submitted to the Statistics Department, Office of Cane Commissioner, Lucknow (**Annexure-3**). Pan washing is a post-manufacturing activity and could not have started before processing concluded. Hence, the mention of pan washing in the notice is factually incorrect.

2. Oil & Grease Trap Observation

It is alleged in the notice that during the inspection, the Oil and Grease Trap was found non-functional. We respectfully clarify that the system was operational at the time. The presence of floating materials such as foam or sludge may have led to a visual misinterpretation, particularly as the inspection was conducted late at night around 11:15 PM, under low-light conditions. These factors are not indicative of a malfunction.

Assuming without admitting that the oil and grease trapper was non-operational, it is pertinent to note that due to the inherent characteristics and viscosity of oil and grease, these substances would have migrated to subsequent treatment tanks and manifested visibly on the water surface. However, no such observation has been raised in the notice in question, which strongly suggests that the trapper was functioning adequately during the inspection. We further submit that our oil and grease trap system is maintained regularly under a strict cleaning and maintenance schedule.

3. Overflow of Effluent Collection Tank

It alleged in the notice that the inspecting team observed overflow in the effluent collection tank. There was no overflow on the day of inspection nor any time during active season. The effluent collection tank is adequately sized to manage peak flow, and no record of overflow exists. Assuming without admitting that any apparent froth or surface activity was if at all visible may only be due to mechanical agitation or pumping and does not amount to overflow. PTZ camera

has

images from the inspection day are available for verification & live feeds must be available with UPPCB & CPCB and no infraction has been reported.

4. Bypass Discharge to Islamabad Drain

It is alleged in notice that the inspection team found that portion of untreated effluent was being discharged through a bypass in local drain of Islamabad.

We categorically deny any discharge of untreated effluent into the Islamabad drain. Our ETP system have been found to be operational and effectively working at all points of time during various inspection in the past and no breach whatsoever of any nature is ever reported. There is absolutely no reason or occasion for us to bypass any untreated effluent anywhere and allegation of bypass are merely speculative and scandalous.

In accordance with Charter 1 recommendations, we have installed flow meters at all major effluent-generating sources including the Boiling House, Mill House, Laboratory, Hazardous Tank, and Cooling Tower as well as at the ETP inlet. These meters track the quantity of effluent generated as well as reached for treatment. Logbooks for each point have been diligently maintained, and these were readily available at the site during the inspection. However, it appears that these records were not examined or considered during the inspection.

The logbook entries and flow meter readings clearly demonstrate that the entire effluent generated was routed through the ETP for treatment (**Annexure - 4**). There is no bypass line or physical system in our plant that permits untreated effluent to be discharged externally. The ETP continues to operate even after the crushing season for the treatment of cleaning and wash water. Treated effluent is reused for process requirements or applied on land for irrigation purposes. At no point is any treated or untreated effluent discharged into any external drain. Even whole process of ETP is covered by PTZ camera, feeds of which are directly relayed to CPCB & UPPCB and no bypass or anything whatsoever has been noticed ever in any feeds.

5. Test Results

Some readings are referred in the notice from purportedly sample collected during inspection and it is alleged that these readings are in excess of board standards. In this regard we have to state that the sampling has not been done as per procedure prescribed in law. We would like to bring to your kind attention that the notice is issued under provision of The Water (Prevention and Control of Pollution) Act, 1974. Accordingly, the procedure laid down under Section 21 of The Water (Prevention and Control of Pollution) Act, 1974 for the lawful collection of samples ought to have been followed. This procedure was not followed during the said inspection. As you are aware, the law mandates that samples must be collected in the presence of the occupier or their authorized representative, following prior written notice, and one part of the duly sealed and signed sample must be handed

over to the occupier. However, in this case, no such legal formalities were followed. No prior notice was issued, the sample was not drawn in presence occupier or duly authorised representative, and no portion of the sample was handed over to us. These procedural safeguards are not mere technicalities but are essential legal requirements intended to ensure transparency, accuracy, and fairness. In the absence of these, any findings based on such sampling lack evidentiary value and cannot be treated as a valid basis for regulatory action. In any case notice only records reading but does not still serve the complete report. Complete report of sample is collected it is not possible to comment on readings.

Even Otherwise the outlet of our Effluent Treatment Plant (ETP) is equipped with an Online Continuous Effluent Monitoring System (OCEMS), which transmits real-time data directly to the servers of the CPCB and UPPCB. These systems are designed to immediately generate alerts to the concerned authorities in case of any deviation from the prescribed parameters. In the present scenario, no such alerts were triggered, which is self-explanatory and confirms that our treated effluent has consistently remained within the permissible limits. Parameters such as BOD, COD, TSS, and pH have been well maintained. Hence, it is evident that the unit is in full compliance with the environmental norms prescribed by the Board.

To demonstrate our commitment to compliance and transparency, we voluntarily got our effluent samples collected and tested on 16.05.2025 from an independent NABL-accredited laboratory. The results clearly show that all parameters were within the prescribed limits (**Annexure – 5**).

It would not be out of place to also point out that during a third-party inspection conducted on 19.12.2024 under CPCB direction, the ETP was found operating satisfactorily. Effluent samples drawn during that inspection were found to be within the limits. Please refer to Letter No. H-25668/C-3/Water/254/Muzaffarnagar/2025 dated 12.03.2025 (**Annexure – 6**). The test results cited in the notice for the final disposal point are inconsistent with the actual facts.

6. Source of Pollution in Islamabad Drain cannot be ignored.

The Islamabad drain serves a population of approximately 17,000 residents from Khatauli Gramin (Bhoor Islamabad) village alone. It also receives wastewater from nearby villages, including Ladpur, Gangdhari, and Yahiyapur. It is subjected to multiple external sources of pollution, such as unauthorized activities like cattle washing, animal slaughtering, battery manufacturing, and electroplating. These activities routinely discharge high-strength organic and chemical waste into the drain. Therefore, the presence of pollutants in the drain water may be attributed to these external sources rather than any operations conducted by our unit.

We also got samples of Islamabad drain near rajvaha also collected and tested from Environment Management centre (Independent NABL-accredited laboratory). The report of the same shows presence of chemicals like Arsenic,

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lead etc. which are not characteristics of industrial effluent from sugar products rather a strength of other sources of pollutants. Therefore, any contamination in the drain is likely attributable to these unregulated sources and not from our unit's operations. We have video feeds of sample collected and tested by us also available with us to show date and time of sample collected by us as referred above, in case your goodself like to see them we can supply a copy thereof. You may kindly let us know.

In view of the above, the unit is fully compliant and has not caused any environmental damage.

Therefore, there is no reason for any action as mentioned in para 1,2,3 of the show cause notice in question nor there is any ground for imposition of any environmental compensation. We hope that all the points mentioned in the above notice have been addressed to your entire satisfaction. We have always been fully compliant and maintain all the parameters issued by the authorities from time to time Accordingly, we humbly request your good self to kindly withdraw the show cause notice under reference Should your goodself need any further clarification or better understanding or for better appreciation of our response to each observation above afford hearing in person.

Thanking you.

Yours sincerely,

For Triveni Engineering & Industries Ltd.

Sugar Unit – Khatauli


Authorized Signatory

891

✓ Copy to: Regional Officer, UPPCB, B-6, New Mandi, Muzaffarnagar (U.P.) – 251001

Enclosures: As mentioned above.

Am-1

TRIVENI
ENGINEERING & INDUSTRIES LTD.

+91-8859108081-63
www.trivenigroup.com

Ref No.: TEIL/KIIT/ 573-647

15th May 2025

The Chief Director (Sugar),
Government of India
Ministry of Consumer Affairs, Food & Public Distribution
(Dept. of Food & Public Distribution)
Directorate of Sugar Krishi Bhawan, New Delhi

Dear Sir,

We wish to inform you that we have finally closed our crushing operation for the season 2024-25 at 05:00 AM on 11-05-2025.

This is for your kind information.

Thank you,

Yours Sincerely,
FOR TRIVENI ENGG. & INDUSTRIES LTD.
SUGAR UNIT - KHATAULI

OCCUPIER

Copy to:-

1. The Cane Commissioner, U.P. Lucknow.
2. District Magistrate, Muzaffarnagar / Meerut / Baghpat / Shamli
3. The Sub-Divisional Magistrate, Khatauli / Jansath / Budhana / Shamli.
4. Dy. Cane Commissioner, Saharanpur/Meerut.
5. District Cane Officer, Muzaffarnagar / Meerut / Baghpat / Shamli.
6. Dy. Sugar Commissioner, Ganna Bhawan, Pandav Nagar, Meerut.
7. Inspector, Central Excise & Customs, Khatauli.
8. Assit. Collector Central Excise, Muzaffarnagar.
9. District Excise Officer, U.P. Excise, Muzaffarnagar.
10. The Supdt. Central Excise & Customs, Ayas Vikas, Khatauli.
11. The Inspector Incharge, U.P. Excise, Sugar Mill, Khatauli
12. Labour Enforcement Officer, Circular Road, Muzaffarnagar.
13. The Secretary, Cane Development Unions, Khatauli/Budhana/Shamli/Titawi/Morna/Sakoti/Daurala/Ramala/Mawana/Maliyana.
14. Sr. Cane Development Inspector, Councils Khatauli /Budhana/Shamli/Titawi/Morna/Sakoti/Daurala/Ramala/Mawana/Maliyana.
15. General Manager, Ramala Sehkari Chini Mills Ltd, Ramala, District Baghpat.
16. Director General, ISMA, New Delhi.
17. Secretary, West U.P. Sugar Mills Association, New Delhi.
18. Secretary, U.P. Sugar Mills Association, Lucknow.
19. The Chief Director Directorate of Sugar, Ministry of Food & Civil Public Supplies, Krishi Bhawan, New Delhi.
20. The Director, National Sugar Institute, Kanpur.
21. The Secretary, Govt. of U.P, Deptt. of Sugar, Annexo Bhawan, Lucknow.
22. The Dy. Labour Commissioner, Saharanpur
23. The Dy. Labour Commissioner, Meerut.
24. The Labour Commissioner, U.P. Sarvodaya Nagar, Kanpur.
25. The Sugarcane Inspector-cum-Assit. Sugar Commissioner, Muzaffarnagar/Meerut/Shamli.
27. The Director of Factories, U.P. Sarvodaya Nagar, Kanpur.
28. Asst. Director of Factories, Muzaffarnagar.
29. The Member Secretary, U.P. Pollution Control Board, Lucknow.
30. The Regional Officer, U.P. Pollution Control Board, 6-B New Mandi, Near Radha Krishna Mandir, Muzaffarnagar - 251001.
31. The S.H.O. Police Kotwali, Khatauli.
32. Triveni Engineering & Industries Limited, H.O. Noida/Deoband/Ramkola/Chandanpur/Bahiganj/Rani Nagal/Milak Narayanpur

For your kind
information &
record please.



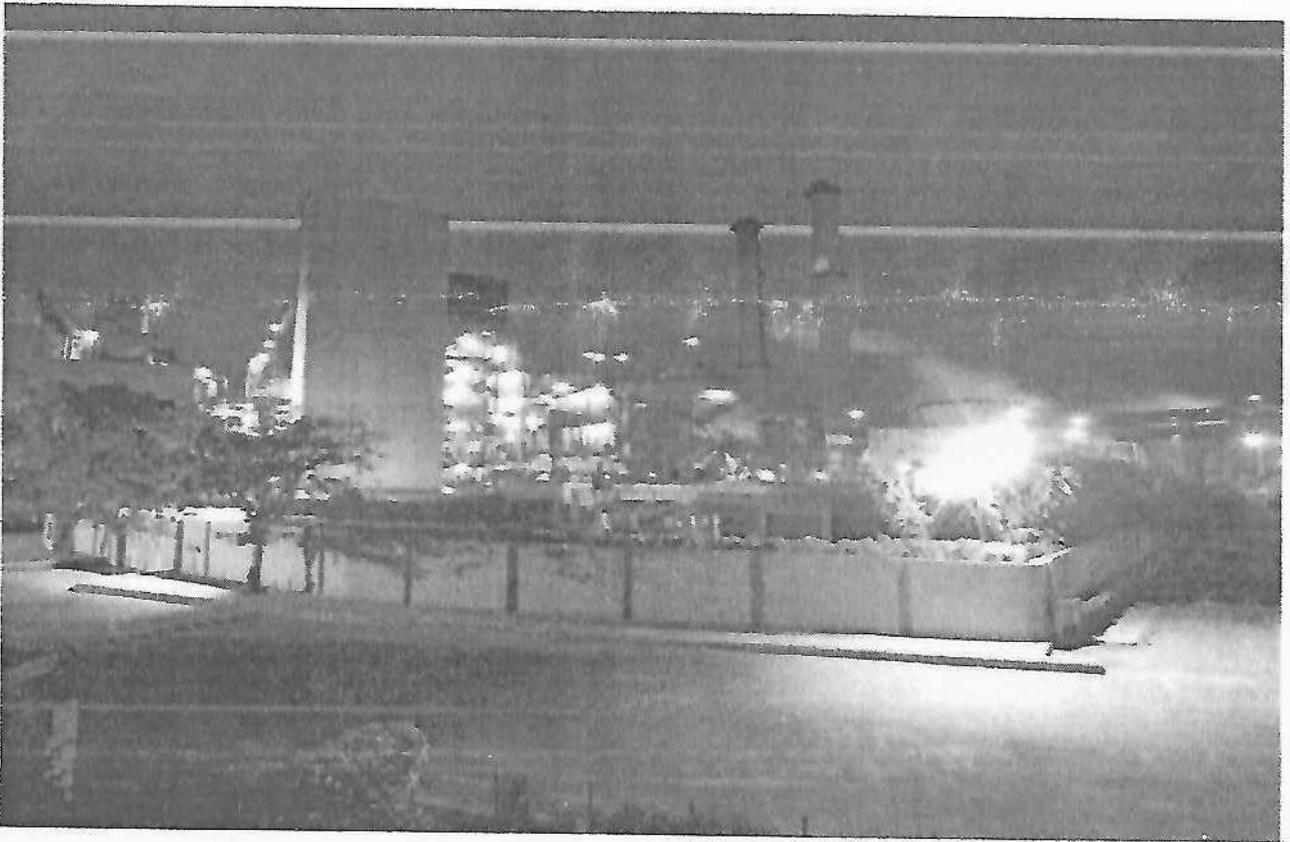
OCCUPIER

Sugar Unit Khatauli : Vill. Sheikhpura, Khatauli-251 201-Muzaffarnagar (U.P.)
Regd. Office : A-44, Hosiery Complex, Phase-II Extension, NOIDA-201305 (U.P.) • GSTIN : 16421UP1932PLC022174
Principal Place of Business : Khatauli • GSTIN : 09AABCT637012W

Annex 3/1

Triveni
ENGINEERING & INDUSTRIES LTD.

Final Manufacturing Report
RT-8 (C)
Season : 2024-2025



Unit : Khatauli:
Village : Seikhpura
Post : Khatauli -251201
Distt : Muzaffar Nagar
Phone : 9897133335, 9897544464
Web : www.trivenigroup.com

Registered Office:
A-44, Hosiery Complex, Phase-II
Extension, Noida-201305
Uttar Pradesh, (India)



CIRCLE : SAHARANPUR		DIVISION : MUZAFFAR NAGAR		RANGE : KHATAULI	
FORM RT. 8(C) S/A (FOR CENTRAL SUGAR FACTORIES) FINAL MANUFACTURING REPORT FOR THE SEASON 2024 - 2025 (RULE - 83)					
NAME AND ADDRESS OF FACTORY			: TRIVENI ENGG. & INDUSTRIES LTD. SUGAR UNIT- KHATAULI.		
REGISTER NO. OF FACTORY			: S/14		
CLARIFICATION PROCESS USED			: DMPIE(Defeco melt phosphotation and ion exchange).		
S. NO	PARTICULARS	THIS SEASON		LAST SEASON	
		2024 - 2025		2023 - 2024	
1.	TIME ACCOUNT				
	DATE OF START	25/10/2024 at 11:00 Hrs.		27/10/2023 at 11:00 Hrs.	
	DATE OF CLOSE	10/05/2025 at 5:00 Hr. (Calendar date 11.5.25)		09/05/2024 at 1:00 Hr. (Calendar date 10.5.24)	
	GROSS SEASON (days) (f)	197.75		195.58	
	DURATION OF SEASON (g)	171.00		163.55	
	TOTAL HOURS ACTUAL CRUSH	3762.10		3598.20	
	TOTAL HOURS LOST	983.90		1095.80	
	I) PROCESS	0.00		0.00	
	II) MECHANICAL	36.17		36.63	
	III) CO-GEN	1.88		4.05	
	IV) CANE SHORTAGE	852.05		997.62	
	V) FESTIVAL	0.00		0.00	
	VI) INCLIMENT WEATHER	48.55		0.00	
	VII) GENERAL CLEANING	42.50		54.85	
	VIII) MISCELLANEOUS	2.75		2.65	
2.	CANE CRUSHED				
	I) OWN ESTATE CANE	Qtls.	0.00	0.00	
	II) GATE CANE	Qtls.	6970277.66	6945102.11	
	III) OUT CENTER CANE (ROAD) (a)	Qtls.	18110439.70	17042907.58	
	IV) TOTAL	Qtls.	25080717.36	23988009.69	
3.	JUICE AND ADDED WATER				
	AVG. GROSS MIXED JUICE % CANE	%	114.77	117.13	
	CORRECTION % MIXED JUICE	%	0.76	0.78	
	AVG. NET MIXED JUICE % CANE	%	113.90	116.21	
	TOTAL NET MIXED JUICE OBTAINED	Qtls.	28567305.00	27877300.00	
	AVG. ADDED WATER % CANE	%	43.17	45.86	
4.	SUGAR: Total sugar bagged				
	I) NO. OF BAGS (a) 25 Kg	Nos.	0.00	0.00	
	(b) 50 Kg	Nos.	5087440.00	5226196.00	
	(c) 100 Kg	Nos.	0.00	0.00	
	II) QUANTITY (ISS)	Qtls.	2543720.00	2613098.00	
	* (BISS) Brown	Qtls.	5020.00	4076.00	
	Total Quantity	Qtls.	2548740.00	2617174.00	
	SUGAR IN PROCESS, IF ANY	Qtls.	199.00	541.00	
	TOTAL SUGAR MADE	Qtls.	2548939.00	2617715.00	
	SUGAR RECO. FROM PREVIOUS SEASON'S LEFT IN PROCESS MATERIAL	Qtls.	479.00	100.00	
	SUGAR RECO. FROM B.I.S.S. SUGAR -2023-24	Qtls.	3687.00	2930.00	
	SUGAR RECO. FROM DAMAGED SUGAR (2023-24 & 2024-25)	Qtls.	9730.00	8356.00	
	TOTAL NET SUGAR MADE	Qtls.	2535043.00	2606329.00	
5.	MOLASSES				
	TOTAL MOLASSES SENT OUT	Qtls.	1225680.00	1094490.00	
	MOLASSES IN PROCESS, IF ANY	Qtls.	472.00	418.00	
	TOTAL MOLASSES PRODUCED	Qtls.	1226152.00	1094908.00	
	MOLASSES RECO. FROM PREVIOUS SEASON'S LEFT IN PROCESS MATERIAL	Qtls.	499.00	286.00	
	MOLASSES RECO. FROM B.I.S.S. SUGAR -2023-24	Qtls.	450.00	2042.00	
	MOLASSES RECO. FROM DAMAGED SUGAR (2023-24 & 2024-25)	Qtls.	604.00	2544.00	
	TOTAL NET MOLASSES PRODUCED	Qtls.	1224599.00	1090036.00	

* B.I.S.S. sugar above 90 deg. Pol.



S.NO	PARTICULARS	THIS SEASON 2024 - 2025	LAST SEASON 2023 - 2024	
6.	RECOVERY			
	AVG. RECOVERY OF SUGAR % CANE	10.11	10.87	
	AVG. PRODUCTION OF FINAL MOLASSES % CANE	4.88	4.54	
	BAGASSE PERCENT CANE (e)	28.40	28.73	
	FILTER CAKE PERCENT CANE	4.44	4.45	
7.	STORE USED			
	COAL PERCENT CANE			
	FIRE WOOD PERCENT CANE			
	OTHER FUEL % CANE FURNACE OIL	Ltrs.		
	BAGASSE PERCENT CANE	%	5.62	7.43
	EXTRA BAGASSE % CANE	%		
	TOTAL BAGASSE	%	5.62	7.43
	LIME PERCENT CANE	%		
	(a) Process	%	0.09327	0.09632
	(b) Inj+ETP	%	0.00340	0.00500
	LUBRICANTS (oil & grease) Kg / 100 Qtls cane		0.16953	0.20274
	GUNNY BAGS of 100 Kg. FOR SUGAR Nos. / 100 Qtls cane		---	---
	GUNNY BAGS of 50 Kg. FOR SUGAR Nos. / 100 Qtls cane		0.00000	0.42660
	H.D.P.E. BAGS of 25 Kg. FOR SUGAR Nos. / 100 Qtls cane		---	---
	H.D.P.E. BAGS of 50 Kg. FOR SUGAR Nos. / 100 Qtls cane		20.32430	21.39410
	SEED SLURRY Kg / 100 Qtls cane		0.01902	0.01092
	WASHING SODA Kg / 100 Qtls cane		---	0.00063
	CAUSTIC SODA Kg / 100 Qtls cane	%	0.29884	0.48003
	HYDROCHLORIC ACID Kg / 100 Qtls cane	%	0.29635	0.30713
	PHOSPHORIC ACID Kg / 100 Qtls cane	%	0.46893	0.49066
	BLEACHING POWDER Kg / 100 Qtls cane		0.00000	0.00000
	BACTERIOCIDES Kg / 100 Qtls cane		0.09669	0.10464
	DEXTRANASE ENZYME Kg / 100 Qtls cane		0.00000	0.00000
	ALPHA AMALYASE ENZYME Kg / 100 Qtls cane		0.01256	0.00980
	ANTI FOAM Kg / 100 Qtls cane		0.00140	0.00275
	VISCOCITY REDUCER Kg/100 Qtls Cane		0.04864	0.02939
	FLOCCULENT(Refinery & clarification) Kg / 100 Qtls cane		0.07695	0.07879
	REFINED SALT (for refinery) Kg / 100 Qtls cane		2.47602	2.92855
	COLOUR PRECIPITANT (for refinery & raw) Kg / 100 Qtls cane		0.11822	0.14278
	DESCALENT Kg / 100 Qtls cane		0.02432	0.03252
	8.	ANALYSIS		
		CANE	Sugar %	12.53
		Fibre %	13.29	13.51
PRIMARY JUICE		Sugar %	14.93	16.09
		Brix %	18.02	19.09
		Purity	82.85	84.28
MIXED JUICE		Sugar %	10.53	10.94
		Brix %	12.95	13.24
		Purity	81.31	82.63
LAST EXP. JUICE		Sugar %	1.43	2.04
		Brix %	1.95	2.73
		Purity	73.33	74.73
CLARIFIED JUICE		Sugar %	10.50	11.01
		Brix %	12.85	13.24
		Purity	81.71	83.16
Vacuum filter Juice		Sugar %	8.86	9.86
		Brix %	11.35	12.39
		Purity	78.06	79.58
Defecated Syrup		Sugar %	56.65	58.22
		Brix %	69.71	70.35
		Purity	81.27	82.76
Clarified melt		Sugar %	59.64	59.55
	Brix %	60.36	60.25	
	Purity	98.81	98.84	



S. NO	PARTICULARS	THIS SEASON	LAST SEASON
		2024 - 2025	2023 - 2024
	MASSECUITE		
	MASSECUITE-R1	Brix %	90.26
		Purity	98.56
	MASSECUITE-Raw	Brix %	92.22
		Purity	87.07
	MASSECUITE-B	Brix %	95.16
		Purity	75.04
	MASSECUITE-C	Brix %	100.40
		Purity	53.38
	MASSECUITE-C 1	Brix %	96.21
		Purity	67.25
	MOLASSES		
	R1-HEAVY	Brix %	72.52
		Purity	95.49
	R1-LIGHT	Brix %	73.74
		Purity	97.51
	Raw-HEAVY	Brix %	78.59
		Purity	74.67
	Raw-LIGHT	Brix %	67.44
		Purity	86.34
	B-HEAVY (This Season 08.01.2025 TO Season End) & (Last Season 30.12.23 TO 03.04.2024)	Brix %	83.46
		Purity	53.52
	B-LIGHT	Brix %	77.72
		Purity	93.59
	C1-HEAVY	Brix %	82.90
		Purity	46.72
	C- LIGHT	Brix %	78.74
		Purity	73.38
9.	SUGAR		
	I) WHITE SUGAR BAGGED (d)	Sugar %	99.97
		Moisture %	0.03
	FINAL MOLASSES as B-Heavy (This Season 25.10.24 to 07.01.2025) & Last Season (27.10.23 to 29.12.23 + 04.04.24 to season end)	Sugar %	40.87
		Brix %	84.31
		Purity	48.48
	FINAL MOLASSES as C-Heavy (This Season 08.01.25 TO Season end) & Last Season (30.12.23 to 03.04.2024)	Sugar %	30.79
		Brix %	86.58
		Purity	35.56
	FINAL MOLASSES (as B-Heavy+C Heavy This season & Last Season)	Sugar %	35.27
		Brix %	85.57
		Purity	41.22
	BAGASSE	Sugar %	1.88
		Water %	50.62
		Fibre %	46.81
	FILTERCAKE	Sugar %	2.65
10.	MILL EXTRACTION, BOILING HOUSE EXT., AND OVERALL EXTRACTION		
	MILL EXTRACTION		95.74
	REDUCED MILL EXTRACTION		96.03
	BOILING HOUSE EXTRACTION		84.27
	RE. BOILING HOUSE EXTRACTION		87.93
	OVERALL EXTRACTION		80.68
	REDUCED OVERALL EXTRACTION		84.43



11. SUGAR BALANCE

S. NO	PARTICULAR	THIS SEASON	LAST SEASON
		2024 - 2025	2023 - 2024
1.	SUGAR IN CANE	12.53	13.27
2.	SUGAR IN MIXED JUICE	11.99	12.71
3.	SUGAR IN BAGASSE	0.53	0.55
4.	SUGAR IN FILTER CAKE	0.12	0.12
5.	SUGAR IN FINAL MOLASSES	1.72	1.69
6.	SUGAR IN SUGAR	10.10	10.86
7.	SUGAR UNDETERMINED	0.05	0.04
8.	TOTAL SUGAR LOSSES (In bagasse, filter cake molasses undetermined.)	2.42	2.40

We hereby declare that the figures given in this return are complete and true to the best of our knowledge and belief.


D.P. Gupta
DGM(Prod.)


Rajesh Singh
DGM(I&D-Sugar)


Kuldeep Rathi
GM(Cane)


O. P. Mishra
GM(E)


Dr. Ashok Kumar
VP(S)

DATE: 26/05/2025

- Outstation cane is the cane weighed and purchased at a center other than at the factory gate.
- For carbonation factories only.
- In the case of three massecuite system, brix & purities of C-Heavy & D-Light molasses are not be given.
- Sugar means 'Direct pol'
- Bagasse percent cane = $100 + \text{added water percent cane} - \text{mixed juice (gross) percent cane}$.
- Gross season means the total number of days from the date of start to the date of close both days inclusive.
- Duration of season, this is calculated by dividing the total hours actual crushing by 22.



Amu-411
May-2025

SUGAR UNIT KHATAULI-251204 (U.P.)

Hazardous Tank+MH+Boiler Blow Down Log Book

Date	Cooling Tower			Lab			BH			MH			Hazardous Tank+MH+Boiler bibe Down			Signature	Remark
	Initial Reading	Final Reading	Day Total M3	Initial reading	Final Reading	Day Total M3	Initial reading	Final Reading	Day Total M3	Initial Reading	Final Reading	Day Total M3	Initial Reading	Final Reading	Day Total M3		
1	58201	58505	304	10213	10250	37	536247	537102	845	36100	36133	36	66133	66111	470	ML	
2	58505	58791	286	10250	10261	31	537102	538035	932	36136	36173	37	67091	67091	460	ML	
3	58791	59094	303	10261	10313	30	538035	538804	769	36173	36207	34	67595	68020	427	ML	
4	59094	59261	267	10313	10341	28	538804	539752	914	36207	36246	39	68022	68530	508	ML	
5	59261	59624	303	10341	10373	32	539752	540454	702	36246	36284	38	68530	69026	496	ML	
6	59624	59951	284	10373	10403	30	540454	541211	764	36284	36321	37	69026	69492	467	ML	
7	59951	60225	274	10403	10431	28	541211	542002	789	36321	36354	33	69492	69983	490	ML	
8	60225	60493	268	10431	10464	33	542002	542825	823	36354	36384	30	69983	70461	478	ML	
9	60493	60778	285	10464	10492	28	542825	543706	681	36384	36409	25	70461	70967	506	ML	
10	60778	61051	273	10492	10524	32	543706	544632	546	36409	36424	15	70967	71552	585	ML	
11	61051	61347	296	10524	10552	28	544632	545515	880	36424	36449	25	71552	72175	623	ML	
12	61347	61643	296	10552	10585	33	545515	546454	930	36449	36474	25	72175	72757	582	ML	
13	61643	61931	286	10585	10615	30	546454	547377	930	36474	36499	25	72757	73354	615	ML	
14	61931	62203	272	10615	10645	30	547377	548315	930	36499	36524	25	73354	73952	615	ML	
15	62203	62480	277	10645	10675	30	548315	549266	930	36524	36549	25	73952	74552	615	ML	
16	62480	62753	273	10675	10705	30	549266	550231	930	36549	36574	25	74552	75152	615	ML	
17	62753	63026	273	10705	10735	30	550231	551201	930	36574	36599	25	75152	75752	615	ML	
18	63026	63299	273	10735	10765	30	551201	552171	930	36599	36624	25	75752	76352	615	ML	
19	63299	63572	273	10765	10795	30	552171	553141	930	36624	36649	25	76352	76952	615	ML	
20	63572	63845	273	10795	10825	30	553141	554111	930	36649	36674	25	76952	77552	615	ML	
21	63845	64118	273	10825	10855	30	554111	555081	930	36674	36699	25	77552	78152	615	ML	
22	64118	64391	273	10855	10885	30	555081	556051	930	36699	36724	25	78152	78752	615	ML	
23	64391	64664	273	10885	10915	30	556051	557021	930	36724	36749	25	78752	79352	615	ML	
24	64664	64937	273	10915	10945	30	557021	558001	930	36749	36774	25	79352	79952	615	ML	
25	64937	65210	273	10945	10975	30	558001	558971	930	36774	36799	25	79952	80552	615	ML	
26	65210	65483	273	10975	11005	30	558971	559941	930	36799	36824	25	80552	81152	615	ML	
27	65483	65756	273	11005	11035	30	559941	560911	930	36824	36849	25	81152	81752	615	ML	
28	65756	66029	273	11035	11065	30	560911	561881	930	36849	36874	25	81752	82352	615	ML	
29	66029	66302	273	11065	11095	30	561881	562851	930	36874	36899	25	82352	82952	615	ML	
30	66302	66575	273	11095	11125	30	562851	563821	930	36899	36924	25	82952	83552	615	ML	
31	66575	66848	273	11125	11155	30	563821	564791	930	36924	36949	25	83552	84152	615	ML	

TRIVENI ENGINEERING & INDUSTRIES LTD.

Floe Meters Reading of Cooling Tower, Lab, BH, MH

Date	Cooling Tower			Lab			BH			Signature	Remark
	Initial Reading	Final Reading	Day Total M3	Initial reading	Final Reading	Day Total M3	Initial reading	Final Reading	Day Total M3		
1	58201	58505	304	10213	10250	37	536247	537102	845	ML	
2	58505	58791	286	10250	10261	31	537102	538035	932	ML	
3	58791	59094	303	10261	10313	30	538035	538804	769	ML	
4	59094	59261	267	10313	10341	28	538804	539752	914	ML	
5	59261	59624	303	10341	10373	32	539752	540454	702	ML	
6	59624	59951	284	10373	10403	30	540454	541211	764	ML	
7	59951	60225	274	10403	10431	28	541211	542002	789	ML	
8	60225	60493	268	10431	10464	33	542002	542825	823	ML	
9	60493	60778	285	10464	10492	28	542825	543706	681	ML	
10	60778	61051	273	10492	10524	32	543706	544632	546	ML	
11	61051	61347	296	10524	10552	28	544632	545515	880	ML	
12	61347	61643	296	10552	10585	33	545515	546454	930	ML	
13	61643	61931	286	10585	10615	30	546454	547377	930	ML	
14	61931	62203	272	10615	10645	30	547377	548315	930	ML	
15	62203	62480	277	10645	10675	30	548315	549266	930	ML	
16	62480	62753	273	10675	10705	30	549266	550231	930	ML	
17	62753	63026	273	10705	10735	30	550231	551201	930	ML	
18	63026	63299	273	10735	10765	30	551201	552171	930	ML	
19	63299	63572	273	10765	10795	30	552171	553141	930	ML	
20	63572	63845	273	10795	10825	30	553141	554111	930	ML	
21	63845	64118	273	10825	10855	30	554111	555081	930	ML	
22	64118	64391	273	10855	10885	30	555081	556051	930	ML	
23	64391	64664	273	10885	10915	30	556051	557021	930	ML	
24	64664	64937	273	10915	10945	30	557021	558001	930	ML	
25	64937	65210	273	10945	10975	30	558001	558971	930	ML	
26	65210	65483	273	10975	11005	30	558971	559941	930	ML	
27	65483	65756	273	11005	11035	30	559941	560911	930	ML	
28	65756	66029	273	11035	11065	30	560911	561881	930	ML	
29	66029	66302	273	11065	11095	30	561881	562851	930	ML	
30	66302	66575	273	11095	11125	30	562851	563821	930	ML	
31	66575	66848	273	11125	11155	30	563821	564791	930	ML	



Sugar Unit

Signature of Incharge

Signature of Chemist

Ann-4/2
 (U.P.)

Triveni Engineering & Industries Ltd. Sugar Unit Khatauli - 251201 (U.P.)

INLET / OUTLET FLOW METER LOG BOOK SEASON 2024-25. May-2025

Date	Inlet Effluent Flow meter reading			Treated Effluent Flow meter reading			Day reading M3	Signature of Officer	Remark
	Initial Reading	Final Reading	Day reading M3	Initial Reading	Final Reading	Day reading M3			
1	308709	309383	1674	259843	260873	1530			
2	309383	311112	1730	260873	262446	1575			
3	311112	312721	1608	262446	263658	1410			
4	312721	314391	1670	263658	265306	1450			
5	314391	315956	1565	265306	266715	1407			
6	315956	317516	1610	266715	268167	1452			
7	317516	319266	1780	268167	269713	1446			
8	319266	320930	1664	269713	271237	1524			
9	320930	322422	1492	271237	272589	1352			
10	322422	323759	1337	272589	273785	1196			
11	323759	325020	1261	273785	274925	1140			
12	325020	326302	1282	274925	276075	1150			
13	326302	327575	1273	276075	277223	1148			
14	327575	328682	1027	277223	278373	1152			
15	328682	329842	1246	278373	279495	1120			
16	329842	331092	1250	279495	280621	1126			
17	331092	332107	1015	280621	281533	912			
18	332107	333132	1025	281533	282469	931			
19	333132	333882	750	282469	283117	640			
20	333882	334637	755	283117	283789	672			
21	334637	336337	1700	283789	285239	1450			
22	336337	336947	610	285239	285763	526			
23	336947	337572	625	285763	286299	527			
24	337572	338236	617	286292	286822	530			
25	338236	339066	830	286622	287503	681			
26	339066	339926	870	287503	288212	723			
27	339926	340818	882	288212	288696	738			
28	340818	341673	895	288696	289672	708			
29	341673	342515	842	289672	290366	694			
30	342515	343353	838	290366	291052	692			
31	343353	344168	815	291052	291726	668			
Months Total									
To Date Total									



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INDUSTRIAL EFFLUENT TEST REPORT

SAMPLING DETAILS

Report No. ET & A/WS/84490/25	Laboratory Sample Code : EMC/WS/84554/25	Date : 23.05.2025
Work Order No. & Date : 84490/25 & 16.05.2025		
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Sugar Unit, Khatauli, Distt.-Muzaffarnagar, U.P.	Order Reference : Through e-mail
Sample Description/Type	ETP Inlet Sample	Sample Collected by Sample Collected by Laboratory Representative
Sampling Location	Industrial premises	Sample Quantity / Packing 2 Ltr. x1 No. PVC can 300 ml Sample for BOD Bottle
Date of Sampling	16.05.2025	Date of Receipt of Sample 16.05.2025
Sampling Procedure:	As per IS: 3025 (Part 1) 1987 Reaff. 2019	
Date of Start of Analysis	17.05.2025	Date of Completion of Analysis 23.05.2025

PHYSICAL PARAMETERS

S. No.	Test (s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1.	Total Suspended Solids	mg/L	276	25.0	IS:3025 (Part 17) 1984, Reaff. 2023
2.	Total Dissolved Solids	mg/L	1250	1800	IS:3025 (Part 16) 1984, Reaff. 2023
3.	Total Solids	mg/L	1526	-	IS:3025 (Part 15) 1984, Reaff. 2023

CHEMICAL PARAMETERS

S. No.	Test (s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1	pH		6.1	5.5-9.5	IS:3025 (Part 11) 1983, Reaff. 2022
2	BOD	mg/L	630	30	IS:3025 (Part 44) 1993, Reaff. 2023
3.	COD	mg/L	1580	250	IS:3025 (Part 58) 2006, Reaff. 2023
4.	Oil & Grease	mg/L	12.6	10	IS:3025 (Part 39) 1991, Reaff. 2019
5.	Arsenic	mg/L	N.D (LOQ-0.01 mg/l)	0.2	IS:3025 (Part 42) 1992, Reaff. 2019
6.	Lead	mg/L	BDL (LOQ-0.01 mg/l)	0.1	IS:3025 (Part 47) 1994, Reaff. 2019
7.	Zinc	mg/L	1.20	5.0	IS:3025 (Part 49) 1994, Reaff. 2019
8.	Chromium	mg/L	BDL (LOQ-0.01 mg/l)	2.0	IS:3025 (Part 49) 1994, Reaff. 2019
9.	Nickel	mg/L	N.D (LOQ-0.01 mg/l)	3.0	IS:3025 (Part 54) 2003, Reaff. 2019

N.D. - Not Detectable; B.D.L - Below Detection Limit; LOQ- Limit of Quantification

Neela Singh
Checked by



Ak Collau
Authorized Signatory
DIRECTOR

Environment Management Centre

Khasra No. -1102, Indl. Area
Salempur Rajputan, Roorkee

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EMC

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ENVIRONMENTAL TESTING & APPRAISAL LABORATORIES

(HOUSE OF POLLUTION MONITORING, ANALYSIS & CONSULTANCY SERVICES)



NABL ACCREDITED, GOVT. APPROVED & ISO CERTIFIED LAB

Dm-5/2

INDUSTRIAL EFFLUENT TEST REPORT

SAMPLING DETAILS

Report No. ET & A/WS/84493/25	Laboratory Sample Code : EMC/WS/84557/25	Date : 23.05.2025
Work Order No. & Date : 84493/25 & 16.05.2025		
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Sugar Unit, Khatauli, Distt.-Muzaffarnagar, U.P.	Order Reference : Through e-mail
Sample Description/Type	ETP Outlet Sample	Sample Collected by Sample Collected by Laboratory Representative
Sampling Location	Industrial premises	Sample Quantity / Packing 2 Ltr. x1 No. PVC can 300 ml Sample for BOD Bottle
Date of Sampling	16.05.2025	Date of Receipt of Sample 16.05.2025
Sampling Procedure:	As per IS: 3025 (Part 1) 1987 Reaff. 2019	
Date of Start of Analysis	17.05.2025	Date of Completion of Analysis 23.05.2025

PHYSICAL PARAMETERS

S. No.	Test (s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1.	Total Suspended Solids	mg/L	24	25.0	IS:3025 (Part 17) 1984, Reaff. 2023
2.	Total Dissolved Solids	mg/L	790	1800	IS:3025 (Part 16) 1984, Reaff. 2023
3.	Total Solids	mg/L	814		IS:3025 (Part 15) 1984, Reaff. 2023

CHEMICAL PARAMETERS

S. No.	Test (s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1.	pH		7.35	5.5-9.5	IS:3025 (Part 11) 1983, Reaff. 2022
2.	BOD	mg/L	19.5	30	IS:3025 (Part 44) 1993, Reaff. 2023
3.	COD	mg/L	76	250	IS:3025 (Part 58) 2006, Reaff. 2023
4.	Oil & Grease	mg/L	1.5	10	IS:3025 (Part 39) 1991, Reaff. 2019
5.	Arsenic	mg/L	BDL (LOQ-0.01 mg/l)	0.2	IS:3025 (Part 42) 1992, Reaff. 2019
6.	Lead	mg/L	N.D (LOQ-0.01 mg/l)	0.1	IS:3025 (Part 47) 1994, Reaff. 2019
7.	Zinc	mg/L	4.8	5.0	IS:3025 (Part 49) 1994, Reaff. 2019
8.	Chromium	mg/L	N.D (LOQ-0.01 mg/l)	2.0	IS:3025 (Part 49) 1994, Reaff. 2019
9.	Nickel	mg/L	BDL (LOQ-0.01 mg/l)	3.0	IS:3025 (Part 54) 2003, Reaff. 2019

N.D. - Not Detectable; B.D.L - Below Detection Limit; LOQ- Limit of Quantification

N. S. Gh
Checked by



A. C. G. Raw
Authorized Signatory
DIRECTOR

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Ann 5/3

WASTE WATER SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

Report No. ET & A/WS/84495/25	Laboratory Sample Code : EMC/WS/84559/25	Date : 23.05.2025
Work Order No. & Date : 84495/25 & 16.05.2025		
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Sugar Unit, Khatauli, Distt.-Muzaffarnagar, U.P.	Order Reference : Through e-mail
Sample Description/Type	Islamabad Drain Sample Near- Rajvaha	Sample Collected by Sample Collected by Laboratory Representative
Sampling Location	Industrial premises	Sample Quantity / Packing 2 Ltr. x1 No. PVC can 300 ml Sample for BOD Bottle
Date of Sampling	16.05.2025	Date of Receipt of Sample 16.05.2025
Sampling Procedure:	As per IS: 3025 (Part 1) 1987 Reaff. 2019	
Date of Start of Analysis	17.05.2025	Date of Completion of Analysis 23.05.2025

PHYSICAL PARAMETERS

S. No.	Test (s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1	Total Suspended Solids	mg/L	760	250	IS:3025 (Part 17) 1984, Reaff. 2023
2	Total Dissolved Solids	mg/L	520	1800	IS:3025 (Part 16) 1984, Reaff. 2023
3	Total Solids	mg/L	1280		IS:3025 (Part 15) 1984, Reaff. 2023

CHEMICAL PARAMETERS

S. No.	Test (s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1.	pH	-	7.45	5.5-9.5	IS:3025 (Part 11) 1983, Reaff. 2022
2	BOD	mg/L	178	30	IS:3025 (Part 44) 1993, Reaff. 2023
3	COD	mg/L	640	250	IS:3025 (Part 58) 2006, Reaff. 2023
4	Oil & Grease	mg/L	36.80	10	IS:3025 (Part 39) 1991, Reaff. 2019
5	Arsenic	mg/L	0.48	0.2	IS:3025 (Part 42) 1992, Reaff. 2019
6.	Lead	mg/L	0.36	0.1	IS:3025 (Part 47) 1994, Reaff. 2019
7.	Zinc	mg/L	9.4	5.0	IS:3025 (Part 49) 1994, Reaff. 2019
8	Chromium	mg/L	3.90	2.0	IS:3025 (Part 49) 1994, Reaff. 2019
9.	Nickel	mg/L	5.8	3.0	IS:3025 (Part 54) 2003, Reaff. 2019

MICROBIOLOGICAL PARAMETERS

S. No.	Test(s) conducted	Unit	Test Result	Permissible Limit	Test Method (IS 3025)
1.	Faecal Coliform	ml	4.0 x 10 ⁶	<100	IS:1622-1981 Reaff 2019
2.	E.Coli	ml	5.4 x 10 ⁷	<100	IS:1622-1981 Reaff 2019

Checked by



Authorized Signatory
DIRECTOR

Environment Management Centre
Khasra No- 1102, Indl Area
Salempur Rajputan Roorkee

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Ann 5/4

WASTE WATER SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

Report No. ET & A/WS/84496/25	Laboratory Sample Code : EMC/WS/84560/25	Date : 23.05.2025
Work Order No. & Date : 84496/25 & 16.05.2025		
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Sugar Unit, Khatauli, Distt.-Muzaffarnagar, U.P.	Order Reference : Through e-mail
Sample Description/Type	<u>Ladpur Pulliya Drain</u> Sample	Sample Collected by Laboratory Representative
Sampling Location	Industrial premises	Sample Quantity / Packing 2 Ltr. x1 No. PVC can 300 ml Sample for BOD Bottle
Date of Sampling	16.05.2025	Date of Receipt of Sample 16.05.2025
Sampling Procedure:	As per IS: 3025 (Part 1) 1987 Reaff. 2019	
Date of Start of Analysis	17.05.2025	Date of Completion of Analysis 23.05.2025

PHYSICAL PARAMETERS

S. No.	Test (s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1.	Total Suspended Solids	mg/L	810	25.0	IS:3025 (Part 17) 1984, Reaff. 2023
2.	Total Dissolved Solids	mg/L	960	1800	IS:3025 (Part 16) 1984, Reaff. 2023
3.	Total Solids	mg/L	1770		IS:3025 (Part 15) 1984, Reaff. 2023

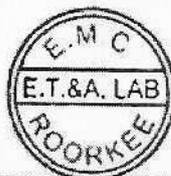
CHEMICAL PARAMETERS

S. No.	Test (s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1.	pH	-	6.38	5.5-9.5	IS:3025 (Part 11) 1983, Reaff. 2022
2.	BOD	mg/L	220	30	IS:3025 (Part 44) 1993, Reaff. 2023
3.	COD	mg/L	780	250	IS:3025 (Part 58) 2006, Reaff. 2023
4.	Oil & Grease	mg/L	44.50	10	IS:3025 (Part 39) 1991, Reaff. 2019
5.	Arsenic	mg/L	0.60	0.2	IS:3025 (Part 42) 1992, Reaff. 2019
6.	Lead	mg/L	0.30	0.1	IS:3025 (Part 47) 1994, Reaff. 2019
7.	Zinc	mg/L	12.6	5.0	IS:3025 (Part 49) 1994, Reaff. 2019
8.	Chromium	mg/L	4.50	2.0	IS:3025 (Part 49) 1994, Reaff. 2019
9.	Nickel	mg/L	7.4	3.0	IS:3025 (Part 54) 2003, Reaff. 2019

MICROBIOLOGICAL PARAMETERS

S. No.	Test(s) conducted	Unit	Test Result	Permissible Limit	Test Method
1.	Faecal Coliform	ml	3.8×10^2	<100	IS:1622-1981 Reaff. 2019
2.	E.Coli	ml	4.6×10^2	<100	IS:1622-1981 Reaff. 2019

Nebo Singh
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A.K. Garg
Authorized Signatory
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WASTE WATER SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

Report No. ET & A/WS/84497/25	Laboratory Sample Code : EMC/WS/84561/25	Date : 23.05.2025
Work Order No. & Date : 84497/25 & 16.05.2025		
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Sugar Unit, Khatauli, Distt.-Muzaffarnagar, U.P.	Order Reference : Through e-mail
Sample Description/Type	Yahiyapur Pulliya Drain Sample	Sample Collected by Sample Collected by Laboratory Representative
Sampling Location	Industrial premises	Sample Quantity / Packing 2 Ltr. x1 No. PVC can 300 ml Sample for BOD Bottle
Date of Sampling	16.05.2025	Date of Receipt of Sample 16.05.2025
Sampling Procedure:	As per IS: 3025 (Part 1) 1987 Reaff. 2019	
Date of Start of Analysis	17.05.2025	Date of Completion of Analysis 23.05.2025

PHYSICAL PARAMETERS

S. No.	Test (s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1.	Total Suspended Solids	mg/L	440	25.0	IS:3025 (Part 17) 1984, Reaff. 2023
2.	Total Dissolved Solids	mg/L	1320	1800	IS:3025 (Part 16) 1984, Reaff. 2023
3.	Total Solids	mg/L	1760	-	IS:3025 (Part 15) 1984, Reaff. 2023

CHEMICAL PARAMETERS

S. No.	Test (s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1	pH	-	5.39	5.5-9.5	IS:3025 (Part 11) 1983, Reaff. 2022
2	BOD	mg/L	190	30	IS:3025 (Part 44) 1993, Reaff. 2023
3	COD	mg/L	680	250	IS:3025 (Part 58) 2006, Reaff. 2023
4	Oil & Grease	mg/L	28.80	10	IS:3025 (Part 39) 1991, Reaff. 2019
5.	Arsenic	mg/L	0.78	0.2	IS:3025 (Part 42) 1992, Reaff. 2019
6.	Lead	mg/L	0.22	0.1	IS:3025 (Part 47) 1994, Reaff. 2019
7.	Zinc	mg/L	10.4	5.0	IS:3025 (Part 49) 1994, Reaff. 2019
8.	Chromium	mg/L	5.04	2.0	IS:3025 (Part 49) 1994, Reaff. 2019
9	Nickel	mg/L	6.6	3.0	IS:3025 (Part 54) 2003, Reaff. 2019

MICROBIOLOGICAL PARAMETERS

S. No.	Test(s) conducted	Unit	Test Result	Permissible Limit	Test Method
1.	Faecal Coliform	ml	6.2×10^6	<100	IS:1622-1981 Reaff. 2019
2	E.Coli	ml	8.8×10^7	<100	IS:1622-1981 Reaff. 2019

Neha Singh
Checked by



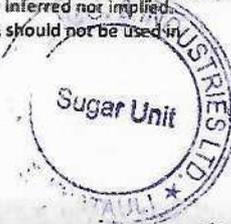
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Authorized Signatory
DIRECTOR

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Salempur Rajputan, Roorkee

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WASTE WATER SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

Report No. ET & A/WS/84498/25	Laboratory Sample Code : EMC/WS/84562/25	Date : 23.05.2025
Work Order No. & Date : 84498/25 & 16.05.2025		
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Sugar Unit, Khatauli, Distt.-Muzaffarnagar, U.P.	Order Reference : Through e-mail
Sample Description/Type	<u>Kali Nadi Pulliya Drain</u> Sample	Sample Collected by
Sampling Location	Industrial premises	Sample Collected by Laboratory Representative
Date of Sampling	16.05.2025	Date of Receipt of Sample
Sampling Procedure:	As per IS: 3025 (Part 1) 1987 Reaff. 2019	16.05.2025
Date of Start of Analysis	17.05.2025	Date of Completion of Analysis
		23.05.2025

PHYSICAL PARAMETERS

S. No.	Test (s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1.	Total Suspended Solids	mg/L	760	25.0	IS:3025 (Part 17) 1984, Reaff. 2023
2.	Total Dissolved Solids	mg/L	1200	1800	IS:3025 (Part 16) 1984, Reaff. 2023
3.	Total Solids	mg/L	1960	-	IS:3025 (Part 15) 1984, Reaff. 2023

CHEMICAL PARAMETERS

S. No.	Test (s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1.	pH	-	6.24	5.5-9.5	IS:3025 (Part 11) 1983, Reaff. 2022
2.	BOD	mg/L	148	30	IS:3025 (Part 44) 1993, Reaff. 2023
3.	COD	mg/L	550	250	IS:3025 (Part 58) 2006, Reaff. 2023
4.	Oil & Grease	mg/L	30.60	10	IS:3025 (Part 39) 1991, Reaff. 2019
5.	Arsenic	mg/L	0.80	0.2	IS:3025 (Part 42) 1992, Reaff. 2019
6.	Lead	mg/L	0.40	0.1	IS:3025 (Part 47) 1994, Reaff. 2019
7.	Zinc	mg/L	14.2	5.0	IS:3025 (Part 49) 1994, Reaff. 2019
8.	Chromium	mg/L	4.20	2.0	IS:3025 (Part 49) 1994, Reaff. 2019
9.	Nickel	mg/L	7.0	3.0	IS:3025 (Part 54) 2003, Reaff. 2019

MICROBIOLOGICAL PARAMETERS

S. No.	Test(s) conducted	Unit	Test Result	Permissible Limit	Test Method
1.	Faecal Coliform	ml	5.4×10^7	<100	IS:1622-1981 Reaff. 2019
2.	E.Coli	ml	6.0×10^8	<100	IS:1622-1981 Reaff. 2019

Checked by



Authorized Signatory
DIRECTOR

Environment Management Centre
Khasra No- 1102, Indl. Area
Salempur Rajputan, Roorkee

Remarks:

- The above results are related only to tests performed on the sample. Endorsement of product is neither inferred nor implied.
- This report is not to be reproduced wholly or in part & can not be used as evidence in the court of law & should not be used in any advertisement media without our special permission in writing.
- Sample will be destroyed after 15 days of reporting unless otherwise specified.
- Report refers to the sample submitted to us and not drawn by ET&A Lab., unless mentioned otherwise.
- Result in parentheses is from subcontractor.

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Khasra No. 1102
Industrial Area, Salempur Rajputan,
Roorkee - 247 667 (Uttarakhand)



उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 (शुगर यूनिट) ग्राम शेखपुरा, तहसील-खतौली, मुजफ्फरनगर के विरुद्ध जारी कारण बताओ नोटिस के सम्बन्ध में निरीक्षण आख्या।

उपरोक्त विषयक उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 (शुगर यूनिट) ग्राम शेखपुरा, तहसील-खतौली, मुजफ्फरनगर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथासंशोधित की धारा 33ए के अन्तर्गत पत्र संदर्भ संख्या 28978/सी-3/जल-254/2025 दिनांक 06.06.2025 द्वारा कारण बताओ नोटिस जारी किया गया है। उद्योग को जारी कारण बताओ नोटिस के सन्दर्भ में उद्योग का निरीक्षण दिनांक 29.07.2025 को किया गया। उद्योग की विस्तृत आख्या निम्नवत् है :-

- 1- उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 (शुगर यूनिट) ग्राम शेखपुरा, तहसील-खतौली, मुजफ्फरनगर वर्ष 1933 से स्थापित एवं संचालित है।
- 2- उद्योग में कच्चे माल के रूप में गन्ने का प्रयोग कर डेफको मेल्ट प्रोसेसिंग प्रक्रिया द्वारा चीनी का उत्पादन किया जाता है। उद्योग की क्रशिंग क्षमता 16000 टीसीडी है, जिस हेतु राज्य बोर्ड से सशर्त जल एवं वायु सहमति दिनांक 31.12.2027 तक निर्गत है।
- 3- निरीक्षण के समय उद्योग में उत्पादन कार्य बन्द पाया गया। उद्योग प्रतिनिधि द्वारा अवगत कराया गया कि उद्योग में शुगरकेन क्रशिंग कार्य दिनांक 09.05.2025 को बन्द कर दिया गया था। सन्दर्भित उद्योग द्वारा अपने पत्रांक TEIL/KIIT/573-647 दिनांक 15.05.2025 के माध्यम से सूचित भी किया गया है। पत्र एवं आरटी-8 सी की छायाप्रति संलग्न है।
- 4- उद्योग में भाप की आपूर्ति हेतु 65 टीपीएच क्षमता का 01 ब्वायलर तथा 40 टीपीएच के 01 ब्वायलर स्थापित है। उक्त दोनों ब्वायलर्स पर वायु प्रदूषण नियंत्रण व्यवस्था के रूप में पृथक-पृथक वैट स्क्रबर तथा भूतल से 40 मीटर ऊंची संयुक्त चिमनी स्थापित है तथा जनित उत्सर्जन के सतत् अनुश्रवण हेतु Online Continuous Emission Monitoring System स्थापित है। निरीक्षण के दौरान उक्त ब्वायलर्स संचालित नहीं पाये गये।
- 5- उद्योग में घरेलू प्रक्रिया से जनित उत्प्रवाह 600 किली0/दिन के शुद्धिकरण हेतु सीवेज ट्रीटमेन्ट प्लांट स्थापित है। औद्योगिक प्रक्रिया से जनित उत्प्रवाह 1935 किली0/दिन के शुद्धिकरण हेतु उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है, जिसकी प्रमुख इकाईयां ऑयल एण्ड ग्रीस ट्रैप, इक्वालाईजेशन टैंक, प्राइमरी क्लेरिफायर, एरेशन टैंक-1, एरेशन टैंक-2, सैकेण्ड्री क्लेरिफायर, प्रेशर सैण्ड फिल्टर, एक्टिवेटेड कार्बन फिल्टर, स्लज ड्राइंग बैड्स आदि हैं। उद्योग उत्पादनरत् न होने के कारण ई0टी0पी0 में हाइड्रोलिक लोड नहीं पाया गया, जिस कारण जल नमूना एकत्र नहीं किया जा सका।
- 6- उद्योग के पूर्व दिनांक 15.05.2025 को किये गये निरीक्षण के दौरान उद्योग में उत्प्रवाह शुद्धिकरण संयंत्र में स्थापित ऑयल एण्ड ग्रीस ट्रैप संचालित नहीं पाया गया था तथा

क्रमशः2.....

-2-

कलेक्शन टैंक ओवरफ्लो की स्थिति में पाया गया था। उद्योग द्वारा अशुद्धिकृत उत्प्रवाह के आंशिक भाग को बाईपास के माध्यम से भूड-इस्लामाबाद की ड्रेन में अनियंत्रित रूप से निस्तारित किया जाता पाया गया था। उद्योग में किये गये निरीक्षण के दौरान उद्योग द्वारा बाईपास किये जा रहे उत्प्रवाह एवं ई0टी0पी0 से निस्तारित हो रहे उत्प्रवाह का जल नमूना एकत्रित किया गया था एवं जल नमूने को क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषण हेतु जमा कराया गया था। विश्लेषण आख्या के अनुसार उत्प्रवाह में जल प्रदूषणकारी प्रचालकों की मात्रा मानकों से अधिक पायी गयी थी। तत्क्रम में जल अधिनियम का अनुपालन सुनिश्चित न किये जाने के दृष्टिगत बोर्ड मुख्यालय लखनऊ द्वारा उद्योग को कारण बताओ नोटिस जारी किया गया, जो कि वर्तमान में प्रभावी है। दिनांक 15.05.2025 को लिये गये फोटोग्राफ निम्नवत् हैं :-



- 7- उद्योग में इस कार्यालय द्वारा किये गये निरीक्षण दिनांक 15.05.2025 के क्रम में उद्योग द्वारा स्वयं के अनुरोध पर नमूना एकत्रण किये जाने हेतु लिम्स पोर्टल पर दिनांक 16.05.2025 को किये गये आवेदन के क्रम में उद्योग का पुनः निरीक्षण दिनांक 22.05.2025 को किया गया। निरीक्षण के दौरान उद्योग में स्थापित ई0टी0पी0 में ऑयल एण्ड ग्रीस ट्रैप, इक्वालाईजेशन टैंक, प्राइमरी क्लेरिफायर, एरेशन टैंक-1, एरेशन टैंक-2, सैकेण्डी क्लेरिफायर, प्रेशर सैण्ड फिल्टर, एक्टिवेटेड कार्बन फिल्टर, स्लज ड्राइंग बैड्स आदि स्थापित/संचालित पायी गयी। निरीक्षण के समय उद्योग में स्थापित ई0टी0पी0 के इनलेट एवं आउटलेट तथा सीवेज ट्रीटमेन्ट प्लांट के अन्तिम निस्तारण बिन्दु से जनित उत्प्रवाह का नमूना एकत्र किया गया। निरीक्षण के दौरान उद्योग से उत्प्रवाह बाईपास होता हुआ नहीं पाया गया। एकत्रित जल नमूनों को क्षेत्रीय कार्यालय की प्रयोगशाला में जमा कराया गया। विश्लेषण आख्या के अनुसार उत्प्रवाह में जल प्रदूषणकारी प्रचालकों की मात्रा मानकों के अनुरूप पायी गयी। विश्लेषण आख्या संलग्नक-1 पर संलग्न है। निरीक्षण के समय लिये गये फोटोग्राफ निम्नवत् हैं -

क्रमशः3...

-3-



8- राज्य बोर्ड द्वारा जारी कारण बताओ नोटिस 06.06.2025 के क्रम में उद्योग द्वारा अपना उत्तर/आख्या इस कार्यालय में दिनांक 07.07.2025 को प्राप्त करायी गयी है। उद्योग से प्राप्त उत्तर में वर्णित किया गया है कि उद्योग में केन क्रशिंग का कार्य दिनांक 11.05.2025 को बन्द कर दिया गया था तथा निरीक्षण के समय उद्योग में शुगर प्रोसेसिंग का कार्य किया जा रहा था। उद्योग द्वारा दिये गये प्रत्युत्तर में वर्णित किया गया है कि निरीक्षणकर्ताओं द्वारा सैम्पल कलेक्शन रिपोर्ट उपलब्ध नहीं करायी गयी है, जबकि निरीक्षणकर्ता द्वारा नमूना विश्लेषण सम्बन्धी प्रपत्र-12 उद्योग प्रतिनिधि को प्राप्त करने हेतु अनुरोध किया गया, परन्तु उद्योग प्रतिनिधि द्वारा प्रपत्र-12 प्राप्त करने एवं हस्ताक्षर करने से इंकार कर दिया गया। जिसकी छायाप्रति संलग्न है।

9- उद्योग का पुनः निरीक्षण दिनांक 29.07.2025 को किया गया। निरीक्षण के समय उद्योग ऑफ सीजन होने के कारण संचालित नहीं पाया गया। उद्योग उत्पादनरत् न होने के कारण ई0टी0पी0 में हाइड्रोलिक लोड नहीं पाया गया तथा ई0टी0पी0 से उत्प्रवाह निस्तारित होता हुआ नहीं पाया गया।

उपरोक्त तथ्यों से स्पष्ट है कि उद्योग दिनांक 15.05.2025 से 21.05.2025 तक कुल 07 दिवसों में उल्लंघनकारी श्रेणी में रहा है, जिस हेतु उद्योग के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना उचित है। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेशों के अनुक्रम में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित की गयी मैथडोलॉजी के अनुसार $PI=80$, $N=01$, $R=250$, $S=1.5$, $LF=1$ लेते हुए रुपये 30,000/- प्रतिदिन की दर से रुपये 2,10,000/- पर्यावरणीय क्षतिपूर्ति आगणित होती है।

क्रमशः4...

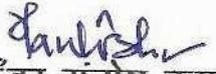
-4-

अतः उपरोक्त तथ्यों को दृष्टिगत रखते हुए उद्योग मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि0 (शुगर यूनिट) ग्राम शेखपुरा, तहसील-खतौली, मुजफ्फरनगर के विरुद्ध रू0 2,10,000/- पर्यावरणीय क्षतिपूर्ति अधिरोपित करते हुए राज्य बोर्ड के पत्रांक 28978/सी-3/जल-254/ 2025 दिनांक 06.06.2025 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथासंशोधित की धारा 33ए के अन्तर्गत जारी कारण बताओ नोटिस को सशर्त निक्षेपित किये जाने की संस्तुति सहित आख्या बोर्ड मुख्यालय प्रेषित किये जाने हेतु आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

क्षेत्रीय अधिकारी




(राजा गुप्ता)
अवर अभियन्ता


(कुँवर संतोष कुमार)
सहा0पर्या0अभि0



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD

Kamal Cinema Building, Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 31950007/MuzaffarNagar/2025/paybasis

Date:31/07/2025

- 1- **Name of Industry:** TRIVENI ENGINEERING & INDUSTRIES LTD SUGAR UNIT , SHEIKHPURA SUGAR UNIT KHATAULI;MUZAFFARNAGAR
- 2- **Address of Industry:** SHEIKHPURA SUGAR UNIT KHATAULI;MUZAFFARNAGAR
- 3- **District:** Muzaffarnagar
- 4- **Description about sampling point:** Final Outlet discharge of E.T.P.
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** (1) Kunwar Santosh Kumar; A.E.E (2) Raja Gupta; Junior Engineer
- 7- **Colour and Odour:** Colourless No Specific
- 8- **Quantity and Packing:** 2.0 Ltrs PVC
- 9- **Date of Sample Collection:** 22/05/2025
- 10- **Analysis Indented by:** RO MuzaffarNagar
- 11- **Date of sample receipt in Lab:** 22/05/2025
- 12- **Period of Analysis:** As per APHA Standards
- 13- **ULR Number:** --
- 14- **Sampling Plan/Ref. No.:** --
- 15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.5	5.5-8.5	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	22	30	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	658	2100	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	680	Not Specified	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	19.0	30.0	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	112	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab

Remark: NA

Digitally signed by
GEETESH
CHANDRA
Date: 2025.08.05
12:27:33 +05'30'

UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:31.07.2025	Page No.:Page 1 of 3
Amendment No.:0	Amendment Date.:31.07.2025	Approved by: TM	Issued by: QM

Analysed by-
[Ravish Pratap Singh(JRF), Diwakar
Dev Gahlot(JRF)]

Authorized by

Gitesh Chandra (RO)

GEETESH CHANDRA
Digitally signed by
GEETESH CHANDRA
Date: 2025.08.05
12:27:55 +05'30'
Regional Officer

UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:31.07.2025	Page No.:Page 2 of 3
Amendment No.:0	Amendment Date.:31.07.2025	Approved by: TM	Issued by: QM



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 31950272/MuzaffarNagar/2025/paybasis

Date: 31/07/2025

1- Name of Industry: TRIVENI ENGINEERING & INDUSTRIES LTD SUGAR UNIT, SHEIKHPURA SUGAR UNIT KHATAULI; MUZAFFARNAGAR

2- Address of Industry: SHEIKHPURA SUGAR UNIT KHATAULI; MUZAFFARNAGAR

3- District: Muzaffarnagar

4- Description about sampling point: Inlet of E.T.P.

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: (1) Kunwar Santosh Kumar, A.E.E (2) Raja Gupta; Junior Engineer

7- Colour and Odour: Brownish Foul

8- Quantity and Packing: 2.0 Ltrs PVC

9- Date of Sample Collection: 22/05/2025

10- Analysis Indented by: RO MuzaffarNagar

11- Date of sample receipt in Lab: 22/05/2025

12- Period of Analysis: As per APHA Standards

13- ULR Number: --

14- Sampling Plan/Ref. No.: --

15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	6.0	-	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	282	-	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1264	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1546	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	632	-	1.0 - 50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	1576	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: NA

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date: 31.07.2025	Page No.: Page 1 of 3
Amendment No.: 0	Amendment Date.: 31.07.2025	Approved by: TM	Issued by: QM

Analysed by-
[Diwakar Dev Gahlot(JRF), Ravish
Pratap Singh(JRF)]

Authorized by

Gitesh Chandra (RO)

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Regional Officer

UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:31.07.2025	Page No.:Page 2 of 3
Amendment No.:0	Amendment Date.:31.07.2025	Approved by: TM	Issued by: QM



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building,Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 31949878/MuzaffarNagar/2025/paybasis

Date:31/07/2025

- 1- Name of Industry: TRIVENI ENGINEERING & INDUSTRIES LTD SUGAR UNIT , SIIKHPURA SUGAR UNIT KHATAULI;MUZAFFARNAGAR
- 2- Address of Industry: SHEIKHPURA SUGAR UNIT KHATAULI;MUZAFFARNAGAR
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of S.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: (1) Kunwar Santosh Kumar; A.E.E (2) Raja Gupta; Junior Engineer
- 7- Colour and Odour: Colourless No Specific
- 8- Quantity and Packing: 2.0 Ltrs PVC
- 9- Date of Sample Collection: 22/05/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 22/05/2025
- 12- Period of Analysis: As per APHA Standards
- 13- ULR Number: --
- 14- Sampling Plan/Ref. No.: --
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.6	6.5-8.5	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	44	100	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	634	2000	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	678	Not Specified	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	22.0	30.0	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	124	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:31.07.2025	Page No.:Page 1 of 3
Amendment No.:0	Amendment Date.:31.07.2025	Approved by: TM	Issued by: QM

Analysed by-
[Diwakar Dev Gahlot(JRF), Ravish
Pratap Singh(JRF)]

Authorized by

Gitesh Chandra (RO)

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:31.07.2025	Page No.:Page 2 of 3
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